



National Company Law Tribunal

Block No.3, 1st floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

Weekly Registry Defect List Dated 28.08.2026 TO 03.09.2026

PETITIONS (IBC)" and (Companies Act)"

This is for information of all concerned that the following defect list is being published to facilitate the applicants and authorized representatives who may not have received the defect sheet/memo electronically due to technical reasons or non-delivery. Parties whose case details appears in the list are advised to review the notified defects and take appropriate steps for rectification within the prescribed time.

****For any assistance, kindly contact: Deputy Registrar – Ms. Megha Sharma Email ID:(dr1-nclt@nclt.gov.in)**

****Help Desk Number:** 011-24363846**

S no.	Date of Filing/ Refilling	Dairy number	Case Title	Scrutiny date	Defects marked/ Objections
1	8/25/2026	710102072532026	ADRENT ENTERPRISES PRIVATE LIMITED VS SHRIYAM DECOR PRIVATE LIMITED	8/28/2026	1. **Extra PDF:** Kindly remove the extra PDF uploaded with the application. 2. **Default Date:** Kindly mention the date of default in Form 1, Part IV. 3. **OCR:** OCR is missing on Pages No. 33 to 36 and 40 to 42. Kindly apply OCR to the said pages.
2	8/25/2026	710102072632026	ADRENT ENTERPRISES PRIVATE LIMITED VS SHRIYAM DECOR PRIVATE LIMITED	8/28/2026	1. **Extra Documents:** Kindly remove the extra documents uploaded with the application. 2. **Section:** The section mentioned in both the PDF and the online portal is incorrect. Kindly select **Section 252** in both the PDF and the online portal. 3. **Case Type:** The case type mentioned in the PDF is incorrect. Kindly rectify the same. 4. **Proof of Service:** The proof of service is missing. Kindly provide/upload the same. 5. **Respondents' Details:** Kindly add all the Respondents' details in the online portal. 6. **Counsel's Signature:** The counsel's signature is missing from the Memo of Parties. Kindly provide the same. 7. **STK-7:** STK-7 is missing. Kindly provide/upload the same. 8. **MOA and AOA:** The Memorandum of Association (MOA) and Articles of Association (AOA) are missing. Kindly provide/upload the same. 9. **Illegible Pages:** Pages No. 173, 174, and 175 are not clear. Kindly provide clear and legible copies. 10. **Translation:** Pages No. 177 to 196 require translation. Kindly provide English translated copies of the said pages.
3	8/27/2026	710102073032026	ADRENT ENTERPRISES PRIVATE LIMITED VS SHRIYAM DECOR PRIVATE LIMITED	9/1/2026	**No. of Objections:** 1. The file is incomplete. Kindly upload the complete file. 2. As per the Index/Documents, **Volume 1 is missing** . Kindly upload Volume 1. 3. Kindly provide the **English translation of the Hindi pages in Volume 2** , along with proper **OCR and pagination** . 4. **OCR is missing** in the PDF. Kindly ensure OCR is provided on every page.

4	8/29/2026	710102073632026	PUNJAB NATIONAL BANK VS SPIDERMAN,S BUSINESS PRIVATE LIMITED	9/1/2026	**No. of Objections:** 1. **Date and Place** are missing in the Index, Memo of Parties, and on Page No. 14. Kindly mention the same. 2. **Rs. 15/- Welfare Fee** is missing in the Vakalatnama. Kindly affix the required welfare fee. 3. **Signature with “True Copy”** is missing on the Annexure pages. Kindly ensure that all Annexure pages are duly signed and marked as True Copy. 4. The **Master Data of the Respondent is Mumbai** . Kindly ensure that the correct details are mentioned in the PDF and online portal. 5. **Double pagination** is appearing in the PDF. Kindly remove the duplicate pagination and ensure proper sequential pagination. 6. Pagination is missing in the bookmarks. Kindly ensure that the bookmarking is done **as per the Index with proper pagination**. 7. **OCR is required on every page** of the PDF. Kindly ensure that OCR is properly enabled on all pages. 8. **IRP Certificate is missing** Kindly enclose the IRP Certificate and mention the same in the Index with proper pagination. 9. **Memo of Parties is missing in the bookmarks.** Kindly add the Memo of Parties to the bookmarks as per the Index.
5	8/27/2026	710102073302026	ALL-WAYS LOGISTICS INDIA PRIVATE LIMITED VS ALLIANCE AIR AVIATION LIMITED	8/28/2026	**No. of Objections** 1. **Pagination in Index:** Page numbers are missing in the Index. Kindly rectify the same. 2. **Bookmarking and Affidavit:** Pagination is missing in the bookmarking as per the Index. The Affidavit is also missing. Kindly rectify the same and upload the Affidavit. 3. **Proof of Service:** The proof of service is missing. Kindly provide/upload the same. 4. **Demand Notice:** The demand notice is missing. Kindly provide/upload the same. 5. **Reply to Demand Notice / Section 9(3)(b) Affidavit:** The reply to the demand notice or the affidavit under Section 9(3)(b) is missing. Kindly provide/upload the same. 6. **Vakalatnama:** The Vakalatnama is missing. Kindly provide/upload the same. 7. **Board Resolution:** The Board Resolution is missing. Kindly provide/upload the same. 8. **Default Date:** The date of default is missing in Form 5, Part IV. Kindly mention the same. 9. **Annexures:** All annexures are missing. Kindly provide/upload all the required annexures. 10. **Incomplete PDF:** Only 198 pages have been uploaded in the PDF. Kindly upload the complete PDF. 11. **Incomplete File:** The file uploaded is incomplete. Kindly upload the complete set of documents.
6	8/29/2026	710102073702026	PUNJAB NATIONAL BANK VS ASHISH WADHWA PERSONAL GUARANTOR FOR CORPORATE DEBTOR	9/1/2026	**No. of Objections:** 1. Pagination is missing in the bookmarks. Kindly ensure that the bookmarking is done as per the Index with proper pagination. 2. **Date and Place** are missing in the Index, Memo of Parties, and on Page No. 12. Kindly mention the same. 3. **Rs. 15/- Welfare Fee** is missing in the Vakalatnama. Kindly affix the required welfare fee. 4. Signature with ***“True Copy”*** is missing on the Annexure pages. Kindly ensure that all Annexure pages are duly signed and marked as True Copy. 5. **Double pagination** is appearing in the PDF. Kindly remove the duplicate pagination and ensure proper sequential pagination. 6. The **Master Data of the Corporate Debtor for which the guarantee is given, i.e., M/s A.J. Castings Pvt. Ltd., is missing** . Kindly enclose the same. 7. Kindly also mention section 95 in the heading of the application. 8. **OCR is required on every page** of the PDF. Kindly ensure that OCR is properly enabled on all pages.
7	8/29/2026	710102073682026	PUNJAB NATIONAL BANK VS ANIL ARORA PERSONAL GUARANTOR FOR CORPORATE DEBTOR	8/31/2026	**No. of Objections:** 1. **Pagination is missing in the bookmarking as per the Index.** Kindly ensure that the bookmarks are properly numbered and correspond with the pagination in the Index. 2. **Date and Place are missing** in the Index, Memo of Parties, and Page No. 12. Kindly mention the Date and Place at the appropriate places. 3. **Rs. 15/- Welfare Fee is missing in the Vakalatnama.** Kindly affix the required Welfare Fee. 4. Kindly ensure that **every page of the Annexures bears the signature and “True Copy” endorsement** . 5. Kindly **remove the duplicate pagination** from the PDF. 6. The **Master Data of the Corporate Debtor for which the guarantee is given, i.e., M/s A.J. Castings Pvt. Ltd., is missing** . Kindly attach the relevant Master Data. 7. Kindly **delete “[See Rule 7(2)]”** and mention **Section 95** on Page No. 5. 8. **OCR is required on every page** of the PDF. Kindly ensure that OCR is properly applied to all pages. 9. Kindly remove the blank page after page number 15.

8	8/29/2026	710102073652026	PUNJAB NATIONAL BANK VS R S ARORA PERSONAL GUARANTOR FOR CORPORATE DEBTOR	9/1/2026	**No. of Objections:** 1. Pagination is missing in the bookmarks. Kindly ensure that the bookmarking is done as per the Index with proper pagination. 2. **Date and Place** are missing in the Index, Memo of Parties, and on Page No. 12. Kindly mention the same. 3. **Rs. 15/- Welfare Fee** is missing in the Vakalatnama. Kindly affix the required welfare fee. 4. Signature with ***True Copy*** is missing on the Annexure pages. Kindly ensure that all Annexure pages are duly signed and marked as True Copy. 5. **Double pagination** is appearing in the PDF. Kindly remove the duplicate pagination and ensure proper sequential pagination. 6. The **Master Data of the Corporate Debtor for which the guarantee is given, i.e., M/s A.J. Castings Pvt. Ltd., is missing** . Kindly enclose the same. 7. As you are filing an application under Section 95 kindly also mention the relevant section in the heading of the application
9	8/31/2026	710102074022026	MADHAV PROPERTIES LTD VS MINISTRY OF CORPORATE AFFAIRS	9/2/2026	**Objections/Defects:** 1. Master Index is incomplete. Kindly provide the complete Master Index. 2. Pagination is missing in all the Indexes. Kindly mention proper pagination as per the PDF. 3. Counsel details are missing in the Prayer. Kindly provide the complete counsel details. 4. Kindly ensure that every page of the annexures is duly signed and marked as a **True Copy** . 5. Counsel's signature is missing in the Volume 2 Index. Kindly affix the counsel's signature. 6. Master Data is missing. Kindly upload/provide the Master Data. 7. Pages **183, 185, 186, 187, 188, 189, 192, 193, 194, 195, 197 and 199** are overwritten and not legible. Kindly provide clear typed copies of the said pages.
10	8/31/2026	710102074222026	MADHAV PROPERTIES LTD VS MINISTRY OF CORPORATE AFFAIRS	9/2/2026	**Objections/Defects:** 1. The case type is incorrectly mentioned in the Index (Point No. 3) and in the Bookmarking. Kindly correct the same and mention ***Company Appeal*** consistently. 2. The wrong Company Affidavit has been mentioned in the PDF. Kindly provide and upload the correct Company Affidavit. 3. **Rs. 25/- Welfare Fee** and **Rs. 3/- Court Fee** are missing in the Vakalatnama. Kindly affix the required fees. 4. Balance Sheet is missing. Kindly provide/upload the Balance Sheet. 5. Proof of Service is missing. Kindly provide/upload the Proof of Service. 6. **BR (Board Resolution)** is missing. Kindly provide/upload the Board Resolution.
11	8/31/2026	710102074212026	MADHAV PROPERTIES LTD VS MINISTRY OF CORPORATE AFFAIRS	9/2/2026	**Objections/Defects:** 1. Proof of Service is missing. Kindly upload the Proof of Service. 2. The case type is incorrectly mentioned in the Index (Point No. 3), Bookmarking, and on Page No. 6. Kindly correct the case type and mention ***Company Appeal*** consistently in the Index, Bookmarking, and PDF. 3. **Rs. 25/- Welfare Fee** and **Rs. 3/- Court Fee** are missing in the Vakalatnama. Kindly affix the required fees. 4. **STK-7** is missing. Kindly provide/upload the same. 5. **OCR is missing on Page Nos. 23, 24 and 32.** Kindly provide OCR-enabled copies of the said pages. 6. **BR (Board Resolution)** is missing. Kindly provide/upload the Board Resolution.
12	8/31/2026	710102074012026	MADHAV PROPERTIES LTD VS MINISTRY OF CORPORATE AFFAIRS	9/1/2026	1. petition not uploaded. file incomplete
13	8/31/2026	710102073962026	SHEKHAR RESORTS LIMITED VS MINISTRY OF CORPORATE AFFAIRS	9/1/2026	**No. of Objections:** 1. **Notary attestation is missing on the Affidavit.** Kindly get the Affidavit duly notarised and upload the corrected copy. 2. In the **Accounting Treatment** , Section **113** is missing. Kindly upload the Accounting Treatment with the relevant **Section 113** properly mentioned.
14	8/31/2026	710102074052026	DH LAND HOLDING PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS	9/3/2026	**No. of Objections:** 1. **Bookmarking and Index are mandatory** , along with proper pagination. Kindly ensure that the PDF is properly bookmarked with pagination as per the Index. 2. Kindly **add all Petitioner details in the online portal** as mentioned in the Memo of Parties and ensure that the memo of party mentioned in the pdf and online portal are identical. 3. **Petitioner's signature and Counsel's signature are missing on the Index page.** Kindly affix the required signatures. 4. **Petitioner's and Counsel's signatures are missing** on the last page of the **Notice of Admission, Synopsis, and Petition** . Kindly affix the required signatures. 5. **Signatures are missing on every page of the Petition.** Kindly ensure that all pages of the Petition are duly signed. 6. **Affidavit, Scheme, First Motion Order, Accounting Treatment under Section 133, and Vakalatnama** are missing in the PDF. Kindly attach all the required documents.

15	8/31/2026	710102073972026	DH LAND HOLDING PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS	9/2/2026	1. petition not uploaded
16	9/1/2026	710102074632026	CATALYST TRUSTEESHIP LIMITED VS KNS INFRACON PRIVATE LIMITED	9/3/2026	1. Pagination is missing in the Index. Kindly provide proper pagination in the Index. 2. Separate Indexes for **Volume 1, Volume 2, Volume 3, Volume 4, and Volume 5** are missing. Kindly provide a separate Index for each volume. 3. Page numbering is missing in the bookmarks. Kindly ensure that the bookmarking is done with proper page numbering as per the Index. 4. Page Nos. **275 and 277** require an **English translated copy**. While providing the english translated copies please mention the corresponding Hindi page Number. 5. Page Nos. **586 and 587** are not clear. Kindly upload clear and legible copies. 6. **Rs. 25/- welfare fee and Rs. 3/- court fee** are missing in the Vakalatnama. Kindly affix the required welfare fee and court fee.
17	9/2/2026	710102074702026	RCV INTERNATIONAL LIMITED VS REGISTRAR OF COMPANIES DELHI - I	9/3/2026	**No. of Objections:** 1. **Form WIN-4** is missing in the PDF. Kindly upload the same. 2. **Notarization is missing on the Affidavit** in the PDF. Kindly provide the duly notarized Affidavit. 3. Kindly ensure that **RCV VENTURES INDIA PRIVATE LIMITED** is placed **first in the Respondent list on the online portal**.
18	9/1/2026	710102074552026	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED VS ADGLOBAL360 INDIA PRIVATE LIMITED	9/3/2026	1. Kindly affix the ***"True Copy"*** on every page of the annexures. 2. **OCR is missing** on page nos. **24, 55, 56, 59 to 63, and 67 to 99**. Kindly provide OCR on all the said pages.
19	9/2/2026	710102074852026	SANJEET KUMAR SHARMA VS RAJU VERMA	9/3/2026	**No. of Objections:** 1. **Section is mismatched** in the online portal. Kindly rectify the Section and ensure that the correct Section is selected as per the application. 2. **Brief Synopsis** is missing. Kindly attach the same. 3. **List of Dates and Events** is missing. Kindly attach the same.
20	9/2/2026	710102075032026	CATALYST TRUSTEESHIP LIMITED VS KASHI NATH SHUKLA	9/3/2026	no of objection 1. date missed in index page no 2 2 form c missed sign 3 in volume 5 missed sign in index 4 25 rs welfare and 3 rs court fee missed in index 5 286 and 288 hindi page need english translated copy 6 pagination in missed in book marking of all volume
21	9/2/2026	710102074732026	BEETEL TELETECH LIMITED VS SHREE OJAS SYSTEM TECHINFRA PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. This is a **Contempt Petition under IBC**. Kindly select **Rule 11** in both the online portal and the PDF. 2. **Section is missing in the Index.** Kindly mention the applicable Section. 3. Kindly **add all Respondents in the online portal** as mentioned in the Memo of Parties. Kindly ensure that the memo of parties mentioned in pdf and online portal is identical. 4. Kindly select **Section 11** on page No. 8. 5. Kindly mention the **Case Type** in the PDF as: ***"Contempt Petition (IBC) ____ of 2026."*** 6. On page No. 8, kindly replace ***"APPLICATION UNDER SECTION 425"*** with ***"CONTEMPT PETITION UNDER SECTION 11. and ensure that the same section is mentioned wherever applicable. 7. **Signatures and "True Copy" endorsements are missing on the annexure pages.** Kindly ensure that all annexure pages are duly signed and bear the ***"True Copy"*** endorsement.
22	9/2/2026	710102074942026	5. SH. ARUN KUMAR PANDEY DIRECTOR VS THE BRANCH MANAGER / AUTHORISED OFFICER	9/3/2026	**No. of Objections:** 1. Kindly **add all Respondents in the online portal** as mentioned in the Memo of Parties. Please ensure that the memo of party mentioned in the pdf and online portal is identical. 2. **OCR is missing in the PDF.** Kindly ensure that OCR is applied to every page. 3. **List of Dates and Events** is missing. Kindly attach the same. 4. **Brief Synopsis** is missing. Kindly attach the same.
23	9/3/2026	710102075132026	RAJEEV CHAUDHARY VS EMCPI INFRASTRUCTURES PRIVATE LIMITED	9/3/2026	1. case type wrong in pdf. 2. due payment section 56. 3. MOA and AOA not clear. 4. BR missing. 5. page no. 88,89 are wrong adjust. 6. pagination incomplete in index. 7. page no. 64,65,80,95 to 97,105,106,110 are not clear.
24	9/2/2026	710102074782026	RAJEEV CHAUDHARY VS EMCPI INFRASTRUCTURES PRIVATE LIMITED	9/3/2026	1. All documets merge in one pdf. 2. memo of parties missing. 3. case type wrong mention in index (point 1) kindly mention Company Appeal. 4. briefsynopsis missing. 5. List of date and evnets missing.
25	9/2/2026	710102075042026	LUXOR INTERNATIONAL PRIVATE LIMITED VS EMCPI INFRASTRUCTURES PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. **Company Master Data is missing.** Kindly provide/upload the Company Master Data of all companies. 2. Page Nos. **408, 410, 414, and 436** are not clear. Kindly upload clear and legible copies of the said pages. 3. **Shareholders' Affidavit of LUXOR WRITING INSTRUMENTS PRIVATE LIMITED** is missing. Kindly attach the same.
26	9/2/2026	710102074922026	CATALYST TRUSTEESHIP LIMITED VS EESHAN SHUKLA	9/3/2026	no of objection 1. pagination missed in book marking as per index of all volume 2. date missed in memo party page no 2 3 need every pages sign of form c 4 Hindi page 287 289 need English translated copy 5 25 rs welfare and 3 rs court fee missed in vakalatnama

27	9/3/2026	710102075122026	CATALYST TRUSTEESHIP LIMITED VS EESHAN SHUKLA	9/3/2026	**No. of Objections:** 1. Kindly **add all Applicants in the online portal** as mentioned in the Memo of Parties. 2. Kindly **remove the duplicate pagination** appearing in the PDF. 3. **Notarization is missing in the Affidavit.** Kindly provide the duly notarized Affidavit. 4. Page Nos. **86, 87, and 88** are not clear. Kindly upload clear and legible copies. 5. **MOA and AOA of TARGET CRAFTS PRIVATE LIMITED** are missing. Kindly attach the same. 6. **Date is missing in the Vakalatnama.** Kindly mention the correct date. 7. The **welfare fee is not properly visible/affixed in the Vakalatnama.** Kindly ensure that the welfare fee is properly affixed and clearly visible. 8. **English translated copies have been provided; however, the corresponding Hindi page numbers are not mentioned on the translated copies.** Kindly mention the respective Hindi page number(s) on each translated copy for proper identification.
Srishti B Shah					
Deputy Registrar, NCLT New Delhi					



National Company Law Tribunal

Block No.3, 1st floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

Weekly Registry Defect List Dated 28.08.2026 TO 03.09.2026

APPLICATIONS (IBC)" and (Companies Act)"

This is for information of all concerned that the following defect list is being published to facilitate the applicants and authorized representatives who may not have received the defect sheet/memo electronically due to technical reasons or non-delivery. Parties whose case details appears in the list are advised to review the notified defects and take appropriate steps for rectification within the prescribed time.

****For any assistance, kindly contact: Deputy Registrar – Ms. Megha Sharma Email ID:(dr1-nclt@nclt.gov.in)**

****Help Desk Number:** 011-24363846**

S no.	Date of Filling/ Refilling	Dairy number	Case Title	Scrutiny date	Defects marked/ Objections
1	8/25/2026	710102072272026	SANDEEP ANAND VS C.P. WORLD LINES PRIVATE LIMITED	8/28/2026	**NO. OF OBJECTIONS** 1. **Page Nos. 154 and 155 contain Hindi pages in Volume 1.** Kindly provide the corresponding **English translated copies** . 2. Kindly **mention the reference number on the translated copies (Hindi to English) in Volume 2** for proper identification and correlation.
2	8/26/2026	710102072792026	MADAN SINGH VS SHIVANAND CHAUDHARY	8/28/2026	**No. of Objections:** 1. Kindly ensure that the **PDF is properly bookmarked with correct pagination** as per the Index. 2. **Pagination is missing in the Index.** Kindly provide proper pagination in the Index. 3. Kindly ensure that **OCR is applied to every page of the PDF** . 4. The **same PDF has been uploaded twice** . Kindly remove the duplicate PDF. 5. **Proof of Service is missing in the PDF.** Kindly attach the same. 6. Kindly ensure that **all pages of the Application are duly signed** . 7. **Rs. 3/- Court Fee and Rs. 25/- Welfare Ticket are missing in the Vakalatnama.** Kindly affix the required Court Fee and Welfare Ticket.
3	8/25/2026	710102072582026	SUNGROW AGENCIES PRIVATE LIMITED VS SHIVANAND CHAUDHARY	8/28/2026	**NO. OF OBJECTIONS** 1. **There is a mismatch in the section/rule mentioned online and in the PDF.** Rule 11 has been selected on the online portal, whereas Rule 48 has been mentioned in the PDF. Kindly ensure that the **same and correct Rule/Section is mentioned at both places** . 2. The **Case Type selected in the PDF is “Restoration Application.”** Kindly verify whether the said Case Type is applicable and, if not, select the appropriate Case Type.
4	8/27/2026	710102073142026	ADV.CA SANJEEV CHAUDHARY VS SHIVANAND CHAUDHARY	8/31/2026	Kindly merge all the documents in one pdf. Make one Index and also annex the document for which condonation is sought as an Annexure.
5	8/25/2026	710102072612026	CANARA BANK VS SHIVANAND CHAUDHARY	8/28/2026	**No. of Objections:** 1. Main Case No. is missing in the Vakalatnama. Kindly mention the correct Main Case No. 2. Respondent details are missing in the online portal. Kindly add all Respondents in the online portal as per the Memo of Parties and ensure that the memo of party mentioned in the online portal and pdf are same. 3. Page No. 9 is not readable. Kindly attach a clear and legible copy.
6	8/25/2026	710102072542026	POONAM SINGH VS PRANGAN DEVELOPERS PRIVATE LIMITED	8/28/2026	No of objection this is restoration application 1. case type wrong in online and pdf kindly choose restoration application at both place (online and pdf)
7	8/27/2026	710102073112026	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS RADHEY SHAM TANDON MFG. PVT. LTD.	8/28/2026	1. **Mismatch in Petitioner’s Entry:** The Petitioner’s details entered in the online portal do not match the details mentioned in the memo of parties. Kindly rectify the discrepancy. 2. **Proof of Service:** The proof of service has not been included in the PDF. Kindly upload/include the same.

8	8/27/2026	710102073012026	VIKRAM KHAITAN VS ZYNKE EXPORTS PVT. LTD.	8/31/2026	**Objections:** 1. Kindly affix the **counsel/applicant’s signature on every page of the Application** . 2. Page Nos. **14, 15, 16, 17, 28, 30, 31, 33, 38, 41, 43, 44, 45, 47, 48, 51, 53 and 54** are not clear. Kindly upload clear and legible pages. 3. Page Nos. **20, 21, 22 and 23** are incorrectly adjusted/aligned. Kindly correct the alignment. 4. **Vakalatnama is compulsory.** Kindly upload the duly executed Vakalatnama. If the Vakaltnama is on record kindly mention the same in the Index. 5. Kindly affix **“True Copy” on every page of the Annexures ** . 6. **Page numbering is missing in the PDF bookmarks,** Kindly provide proper bookmarking with page numbers as per the Index.
9	8/27/2026	710102073172026	SH. JORA SINGH VS M2M BUILDTECH PRIVATE LIMITED	8/31/2026	**No. of Objections:** 1. **All Respondents’ names are not mentioned on the online portal.** Kindly ensure that the names of all Respondents are entered correctly as per the Memo of Parties. Please be advised that the parties mentioned in pdf and online portal should be same. 2. Kindly **remove the duplicate pagination** from the PDF. 3. **Page No. 117 is cut off.** Kindly upload a complete and properly visible page. 4. **Page Nos. 156, 174 and 176 require English translation copies.** Kindly provide the translated copies. While uploading the translated copies kindly mention the corresponding page numbers. 5. **Page No. 241 is not clear.** Kindly upload a clear and legible copy. 6. **Pagination is incomplete in Volume 2.** Kindly complete the pagination properly. 7. **Pagination is incorrect in the Master Index and Volume 1 Index.** Kindly rectify the pagination and ensure that it matches the PDF and bookmarking.
10	8/28/2026	710102073402026	MR. JALESH KUMAR GROVER MONITORING PROFESSIONAL FOR AKME PROJECTS LIMITED VS M2M BUILDTECH PRIVATE LIMITED	9/1/2026	**No. of Objections:** 1. **Volume 2 has been uploaded twice.** Kindly remove the duplicate copy of Volume 2 and retain only the correct copy. 2. **OCR is missing on Page No. 195.** Kindly ensure that OCR is enabled on the said page.
11	8/27/2026	710102073322026	VIJENDER SHARMA VS PREM SHANKAR GUPTA	8/31/2026	1. Kindly note that certain pages in **Volume 2 are in Hindi language** . Kindly provide the **English-translated copies** of the said pages. Further, ensure that the **corresponding Hindi page numbers are clearly mentioned on the English-translated copies** . 2. Kindly ensure that **OCR is enabled on all pages of the PDF** .
12	8/30/2026	710102073812026	NEELU VS UMESH SINGHAL IRP OF SUPERTECH TOWNSHIP PROJECT LTD	9/1/2026	**No. of Objections:** 1. Page Nos. **28–31** are cut/incomplete. Kindly upload clear and complete copies of the said pages. 2. **Date is missing in the Vakalatnama.** Kindly mention the correct date in the relevant portion of the Vakalatnama
13	8/28/2026	710102073382026	MS. PRASANTHI PROPERTY DEVELOPERS PVT. LTD VS HEMA ENGINEERING INDUSTRIES LIMITED	8/31/2026	1. **Bookmarking is compulsory** and should be provided as per the Index, along with proper page numbering. 2. **Notary is missing on the Affidavit.** Kindly ensure that the Affidavit is duly notarised. 3. **OCR is missing.** Kindly ensure that OCR is enabled on all pages of the PDF. 4. **Vakalatnama is missing.** Kindly attach the duly executed Vakalatnama in the PDF. If the vakaltnama is on record kindly mention the same in the Index.
14	8/27/2026	710102073362026	PUNJAB STATE FOREST DEVELOPMENT CORPORATION LTD VS ERA INFRA ENGINEERING LIMITED	8/31/2026	**No. of Objections:** 1. **Counsel details are missing** in the Index, Memo of Parties, and Prayer page. Kindly mention the complete counsel details in all the aforesaid places. 2. **Vakalatnama is compulsory.** Kindly upload the duly executed Vakalatnama. If the Vakalatnama is on record kindly mention the same in the Index. 3. The **Case Type is incorrectly mentioned in the PDF** . Kindly select and mention **“Interlocutory Application (I.B.C.)”** as the Case Type in the PDF. 4. **OCR is missing** in the PDF. Kindly ensure that OCR is properly applied to all pages. 5. Kindly **place the Delay Application as an Annexure** to the main application. Please be advised that in case of filing an application for condonation of delay the document for which condonation is sought needs to be attached as an Annexure. 6. **Memo of Parties is not mentioned in the Index.** Kindly include the Memo of Parties in the Index.
15	8/28/2026	710102073412026	MR. ANIL KOHLI BANKRUPTCY TRUSTEE FOR SHAGUFTA KHAN VS ERA INFRA ENGINEERING LIMITED	9/1/2026	1. Remove extra pdf in proof of Service Column, you have uploaded the application again in proof of service.
16	8/28/2026	710102073372026	UMESH GARG RESOLUTION PROFESSIONAL OF VEDANSH REAL ESTATE PVT. LTD VS ERA INFRA ENGINEERING LIMITED	9/2/2026	Objections 1. Bookmarking with proper pagination is missing. Kindly provide bookmarking as per the Index with correct pagination. 2. Pagination is missing in the Index and PDF. Kindly ensure proper and continuous pagination throughout the document. 3. Counsel’s signature is missing on the Index, Memo of Parties, and Prayer page. Kindly affix the counsel’s signature and also mention the date and place. 4. This filing pertains to a **Plan** . 5. The case type has been selected incorrectly. Kindly select **Interlocutory Application (I.B.C) – Plan** on the online portal. 6. Payment is due under **Section 31** . Kindly ensure the requisite payment is made. As you have mentioned two sections therefore payment needs to be made for both the sections. 7. The Plan file falls under **Section 30** , whereas **Regulation 30** has been selected on the online portal. Kindly select **Section 30** on the online portal to maintain uniformity with the PDF. 8. Date is missing on the Index, Memo of Parties, and Prayer page. Kindly mention the date at the appropriate places. 9. Counsel’s signature is missing on the Application pages. Kindly affix the required signatures. 10. On the last page of the **List of Dates and Events** , the counsel’s signature and date are missing. Kindly provide the same. 11. The Plan section mentioned in the Prayer is mismatched. Kindly ensure that the correct and same section is mentioned throughout the PDF and online portal. 12. Kindly remove the extra/duplicate PDF from the filing.

17	8/31/2026	710102073832026	HARISH TANEJA RESOLUTION PROFESSIONAL VS ERA INFRA ENGINEERING LIMITED	9/2/2026	**Objections/Defects:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination as per the Index. 2. Pagination is missing in the Index and PDF. Kindly provide proper pagination consistently in both. 3. Signature is mandatory on every page of the PDF. Kindly ensure that every page is duly signed.
18	8/28/2026	710102073432026	ASHISH SINGH RESOLUTION PROFESSIONAL VS MR. PRITAM SINGH	9/2/2026	Objections 1. Volume 2 has been uploaded twice. Kindly remove the duplicate copy of Volume 2. 2. In the true translation copy, kindly mention the corresponding page number on every page to clearly indicate which original page the translation relates to.
19	8/30/2026	710102073822026	RP TEENA SARASWAT PANDEY VS MR. PRITAM SINGH	9/2/2026	### No. of Objections 1. Counsel's details are incomplete in the Index, Memo of Parties, and Prayer. Kindly provide the complete counsel details at all the relevant places. 2. The main case number is incorrectly mentioned in the Affidavit. Kindly rectify the same and mention the correct main case number. 3. Double pagination is appearing in the PDF. Kindly remove the duplicate pagination and ensure proper sequential pagination throughout the document. 4. Page Nos. 63, 68, 70, 80, and 85 are not clear/readable. Kindly upload clear and legible copies of the said pages.
20	8/28/2026	710102073422026	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS MR. PRITAM SINGH	9/1/2026	**No. of Objections:** 1. **Duplicate PDF has been uploaded.** Kindly remove the duplicate PDF and retain only the correct copy. 2. **Annexure A-6 is mismatched with the PDF and its bookmarking.** Kindly rectify the discrepancy and ensure that the PDF, Index, and bookmarks are consistent. 3. **Annexure A-9 is mismatched with the PDF and its bookmarking.** Kindly rectify the discrepancy and ensure that the PDF, Index, and bookmarks are consistent. The said annexures are not mentioned in the bookmarks
21	8/31/2026	710102073992026	SEA HAWK TRAVELS PRIVATE LIMITED VS M/S TANO INVESTMENT OPPORTUNITIES FUND	9/1/2026	**No. of Objections:** 1. **Memo of Parties is missing** from the PDF, Index, and Bookmarks. Kindly enclose the Memo of Parties and ensure that it is properly mentioned in the Index and bookmarked with pagination. Also ensure that the memo of party is same in both pdf and Online portal. 2. In the online portal, **Rule 11** has been selected; however, the Application has been filed under **Rules 43 and 55** . Kindly mention the **same Rule/Section in the PDF and online portal** and make payment of the applicable fee for the relevant Rule/Section. In case the Application is being filed under **two Rules/Sections** , the applicable fee for **both Rules/Sections** is required to be paid. Kindly ensure consistency between the PDF and online portal. If the relevant Rule/Section is not available in the online portal, you may select **any other appropriate provision** available in the drop-down menu. 3. **Signatures are missing on the Application pages.** Kindly ensure that all Application pages are duly signed. 4. Page Nos. **42, 63, 84, 104, 124, 146, 170, 193 and 216** are incorrectly aligned. Kindly rectify the alignment and upload the corrected pages. 5. **Copy of the Vakalatnama is missing.** Kindly upload the Vakalatnama. If the Vakalatnama is already on record, kindly mention the same in the Index.
22	8/29/2026	710102073692026	KRIT NARAYAN MISHRA VS NIVEDITA PRABHAKAR	9/1/2026	**No. of Objections:** 1. **Bookmarking is mandatory with proper page numbering.** Kindly ensure that the bookmarks are made as per the Index with correct pagination. 2. The **Main Case Number is not mentioned on Page No. 1 and in the Affidavit** . Kindly mention the correct Main Case Number at both places. 3. **Double pagination** is appearing in the PDF. Kindly remove the duplicate pagination and ensure proper sequential pagination. 4. Page Nos. **49–52, 55, 60, 64–68, 76, 77, 149 and 150** are not clear/readable. Kindly upload clear and legible copies of the said pages. 5. **OCR is required on every page** of the PDF. Kindly ensure that OCR is enabled on all pages. 6. **Signature and “True Copy” endorsement are required on every Annexure page.** Kindly ensure that all Annexure pages are duly signed and marked as “True Copy.” 7. Kindly **highlight the relevant content in the newspaper** and upload the corrected copy.
23	8/30/2026	710102073772026	MR. BALJEET SINGH AND MRS. MANDEEP KAUR VS ROMA UNICON DESIGNEX CONSORTIUM	9/1/2026	**No. of Objections:** 1. As per the Memo of Parties, the **spelling of some Petitioner and Respondent names does not match** . Kindly rectify the discrepancies and ensure that the names are consistent throughout the PDF and online portal. 2. **Signatures are missing on the Application pages.** Kindly ensure that all relevant Application pages are duly signed. 3. **Counsel's signature is missing in the Indexes of Volumes 2, 3, 4, 5 and 6.** Kindly affix the Counsel's signature in the respective Indexes. 4. **Pagination is missing in the bookmarks of Volumes 2, 3, 4 and 5.** Kindly ensure that bookmarking is done as per the Index with proper pagination. 5. Page Nos. **515, 517, 518, 519 and 536** are not clear/readable. Kindly upload clear and legible copies of the said pages. 6. Page Nos. **626, 641, 643, 645 and 646** are cut from the right side. Kindly upload complete and properly aligned copies of these pages. 7. In the **Vakalatnama of Petitioner Anupma Kumari** , the **date and month are missing** . Kindly mention the correct date and month. 8. In the **Vakalatnama of Petitioner Anupma Kumari** , **Rs. 3/- Court Fee and Rs. 25/- Welfare Tickets** are missing. Kindly affix the required Court Fee and Welfare Tickets. Kindly cure all the defects and refile the corrected version of the application. Please ensure that the memo of parties mentioned in the pdf and online portal should be same. The section in both pdf and online portal should be same.
24	8/29/2026	710102073642026	VINAY PAL RAGHAV VS VIVEK BANSAL IRP	9/1/2026	**No. of Objections:** 1. Page Nos. **41, 42, 75, 97, 99–102 and 106–107** are not clear/readable. Kindly upload clear and legible copies of the said pages. 2. Page Nos. **80 and 106** require English translation. Kindly provide the translated copies. 3. The **Main Case Number is not mentioned in the Vakalatnama** . Kindly mention the correct Main Case Number. 4. Page No. **77** is incorrectly adjusted/aligned. Kindly rectify the alignment and upload the corrected page. 5. Kindly **fill in all the required details in the online portal** and ensure that the information is complete and consistent with the PDF.
25	8/31/2026	710102074102026	WG CDR JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED	9/1/2026	**No. of Objections:** 1. Memo of party is missing in the pdf. Kindly ensure that the memo of party is same in both pdf and online portal. 2. **Rs. 3/- Court Fee and the Date are missing in the Vakalatnama.** Kindly affix the required Court Fee and mention the correct date. 3. Kindly ensure that the pdf is properly OCR enabled.

26	9/1/2026	710102074252026	SAURABH THUKRAL VS MR. ASHISH SINGH	9/3/2026	**No. of Objections:** 1. **Main Case No. is missing in the Vakalatnama,** Kindly mention the correct Main Case No. 2. **Petitioner’s basic details are missing in the online portal,** Kindly fill in all the required basic details of the Petitioner. 3. Kindly ensure that **all annexures bear the endorsement “True Copy” along with the signature** .
27	8/29/2026	710102073552026	SUMEDHA MANAGEMENT SOLUTIONS PRIVATE LIMITE VS SREI EQUIPMENT FINANCE LIMITED	9/1/2026	**No. of Objection:** 1. **Memo of Parties is mismatched.** Kindly ensure that the same parties are mentioned in both the **online portal and the PDF** . The Memo of Parties for this I.A. must be identical in both the online portal and the PDF. The main party respondent details should not be added in the online portal until they are party in this IA.
28	8/31/2026	710102074032026	RAH INFOTECH PRIVATE LIMITED VS F-1 INFOTECH PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. **Condonation of Delay document is missing.** Kindly attach the same as an **Annexure** , duly signed and bearing the endorsement ***“True Copy.”** Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.
29	9/1/2026	710102074272026	AJR INFRA AND TOLLING LIMITED VS CORPORATION BANK	9/3/2026	**No. of Objections:** 1. The word ***“Starting Page”** is missing in the Master Index. Kindly mention the Starting Page. 2. **Pagination is missing in the bookmarking.** Kindly provide proper bookmarking with correct pagination as per the Index. 3. **Section is missing in the Index.** Kindly mention the correct Section. 4. Separate Indexes for **Volume 1, Volume 2, and Volume 3** are missing. Kindly provide a separate Index for each volume. 5. **Date is missing on page No. 20.** Kindly mention the correct date. 6. **Pagination is missing on the last page of Volume 1 and Volume 2.** Kindly rectify the pagination. 7. Page Nos. **297 and 298 are not readable. ** Kindly upload clear and legible copies. 8. Page No. **467 is in Hindi. ** Kindly provide an **English translated copy**. 9. **Petitioner’s Affidavit** is missing in the PDF. Kindly attach the same.
30	8/31/2026	710102074002026	DIAMOND TRAEXIM PRIVATE LIMITED VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. **Section is mismatched** in the Index, Application (page No. 6), and online portal. Kindly rectify the same and ensure that the **Section is identical in all three places** . Alternatively, in the online portal, select ***“Application – Any Other Provision,”** as applicable. 2. **Basic details of Respondent No. 2** are missing in the Respondent column of the online portal. Kindly fill in all the required basic details. 3. **Memo of Parties is missing in the bookmarking.** Kindly include the Memo of Parties in the bookmarks with proper pagination as per the Index.
31	8/31/2026	710102074232026	PRITI SHARMA VS PROVIEW CONSTRUCTIONS LIMITED	9/2/2026	**Objections/Defects:** 1. Proof of Service is missing. Kindly upload the Proof of Service. 2. An extra/duplicate PDF has been uploaded. Kindly remove the extra PDF. 3. All Respondents are not added in the online portal. Kindly add all the Respondents and ensure that the details are correctly mentioned. Also ensure that the memo of parties in online portal and pdf are identical. 4. Kindly ensure that **every page of the annexures is duly signed and marked as “True Copy.”**
32	9/2/2026	710102074712026	BEACON TRUSTEESHIP LIMITED VS SIMPLEX OIL AND GAS CONSULTANCY PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. **OCR is mandatory on every page** of the PDF. Kindly ensure that OCR is applied to all pages. 2. **Memo of Parties is missing** in the PDF, Index, and bookmarking. Kindly include the Memo of Parties in all three places with proper pagination. Also ensure that the memo of party is identical in both pdf and Online portal. 3. **Signatures are missing on the Application pages.** Kindly ensure that all pages of the Application are duly signed. 4. **Rs. 1/- court fee is missing in the Vakalatnama.** Kindly affix the requisite court fee. Further, the **Main Case No. is mismatched in the Vakalatnama** ; kindly rectify the same.
33	9/1/2026	710102074572026	ALAN BUILDCON PRIVATE LIMITED VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. Page Nos. **56, 62, 68, and 188** are not readable. Kindly attach **clear and legible copies** of the said pages. 2. **OCR is missing in the PDF.** Kindly ensure that **OCR is applied to every page** of the PDF.
34	9/1/2026	710102074472026	WATERFALL INSOLVENCY PROFESSIONALS PVT. LTD VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. **Section is mismatched** in the PDF and online portal. Kindly rectify the same and ensure that the **correct Section is mentioned consistently in both the PDF and online portal** . 2. Page Nos. **27 and 28** contain newspaper copies. Kindly **highlight the relevant/main portion** in the newspaper and ensure that the relevant portal is clear and legible. 3. **Signatures are missing** on Annexure page Nos. **30 to 38** . Kindly ensure that all the said pages are duly signed.
35	9/1/2026	710102074392026	11R. ANIL KOHLI LIQUIDATOR OF 1FS TECPRO SYSTEMS LIMITED VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	9/3/2026	1. OCR missed in page no 5,11,19 to 44, 53 to 55, 91 to 101. Kindly ensure the entire pdf is OCR enabled.
36	9/1/2026	710102074652026	TARUNA GOEL RESOLUTION PROFESSIONAL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. Kindly ensure that the **PDF is properly bookmarked with correct pagination** as per the Index. 2. Only the **Index and Memo of Parties** have been uploaded in the PDF. Kindly upload the ***complete document and all annexures as per the Index** .
37	9/1/2026	710102074402026	MOHAMMAD KHALID VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	9/3/2026	1. Main case no missed in vakalatnama.
38	9/1/2026	710102074382026	DEEPAK MITTAL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. Page Nos. **135, 175, 176, 225, 294, and 295** are in Hindi. Kindly attach **English translated copies** of all the said pages. 2. **OCR is missing** on page Nos. **53 to 70, 107 to 177, 132 to 177, 219 to 233, 243 to 244, and 252 to 296** . Kindly provide OCR on all the said pages.

39	9/1/2026	710102074522026	HEMANT CHOPRA VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	9/2/2026	In the prayer you have mentioned allow the present Application filed on behalf of the APPLICANT for deletion of name from array of parties of the present Company Petition however in the application heading and in the index you have mentioned that Application on behalf of the Applicant under section 60(5) (c) of the Insolvency and Bankruptcy Code, 2016 placing on record necessary facts for proper adjudication of the case along with affidavit. Kindly clarify.
40	9/1/2026	710102074602026	MS ANJNI STEELS VS AISHWARYA MOHAN GAHRANA LIQUIDATOR OF VGA DEVELOPERS PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. Page No. **126 is in Hindi**. Kindly attach an **English translated copy** of the said page.
41	9/1/2026	710102074372026	ANDREW YULE & CO LTD VS AISHWARYA MOHAN GAHRANA LIQUIDATOR OF VGA DEVELOPERS PRIVATE LIMITED	9/2/2026	**Objections/Defects:** 1. Pagination is missing in the Bookmarking. Kindly ensure that the Bookmarking is properly done with correct pagination as per the Index. 2. The Section is mismatched between the PDF and the online portal. Kindly select **Rule 48** consistently in both the PDF and the online portal. In case the relevant section is not available in drop down menu you may select ANY OTHER PROVISION 3. Counsel details are missing in the **Index, Memo of Parties, and Prayer** . Kindly provide the complete counsel details in all the relevant documents. 4. Applicant's Affidavit is missing. Kindly provide/upload the same. 5. **Page Nos. 70 to 75 are not readable.** Kindly provide clear and legible copies of the said pages. 6. Kindly remove the entry ***"Alstom Limited."** Kindly ensure that the memo of parties is same in both online portal and pdf. Also ensure that the affidavit is provided for the party which has been mentioned as Applicant/petitioner. 7. **Rs. 15/- Welfare Ticket** is missing in the Vakalatnama. Kindly affix the required Welfare Ticket.
42	9/1/2026	710102074432026	PERFECT CONSTECH PRIVATE LIMITED VS ASHISH JAIN	9/3/2026	**No. of Objections:** 1. Kindly correct the affidavit. ***"Respondent"*** has been mentioned, whereas it should be ***"Petitioner."** 2. The **Section mentioned on page No. 2 of the Application is incorrect. ** Kindly rectify the same and mention the correct Section. 3. **Copy of the Vakalatnama** is missing in the PDF. Kindly attach the same. In case the vakaltnama is on record kindly mention the same in the Index.
43	9/1/2026	710102074492026	BESAR SINGH VERMA VS WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. **Bookmarking with pagination is missing.** Kindly provide proper bookmarking with correct page numbering as per the Index. 2. **Memo of Parties is missing in the Index.** Kindly mention the Memo of Parties in the Index. 3. **Counsel details are missing in the Index.** Kindly mention the complete Counsel details. 4. Page No. **70 is not readable.** Kindly upload a clear and legible copy or typed copy of the given page. 5. Page Nos. **71 and 73 to 77** are in wrong alignment. Kindly rectify the alignment. 6. ***"True Copy" and signatures are missing on the annexure pages. ** Kindly affix the same on all relevant annexure pages. 7. **Main Case No. is missing in the Vakalatnama.** Kindly mention the correct Main Case No. 8. **Rs. 3/- court fee is missing in the Vakalatnama.** Kindly affix the requisite court fee. 9. Kindly **merge all the PDFs into a single PDF** and upload the consolidated document. 10. **Affidavits of all Applicants are missing.** Kindly attach the respective affidavits of all Applicants.
44	9/1/2026	710102074452026	VISHAL SHRIVASTAVA VS INDIAN BANK	9/3/2026	**No. of Objections:** 1. **Bookmarking is missing** in Volume 1 and Volume 2. Kindly provide proper bookmarking with pagination as per the Index. 2. **Pagination is missing in Volume 1.** Kindly rectify the pagination. 3. Page Nos. **55 to 58** are not readable, particularly the main portion. Kindly upload clear and legible copies. 4. Page No. **92** is in wrong alignment. Kindly rectify the alignment. 5. **OCR is missing in Volume 1 and Volume 2.** Kindly ensure that OCR is applied to all pages of both volumes. 6. Kindly **remove the entry of Vishal Shrivastava** from the Petitioner column in the online portal and ensure that **Shaikh Naifs Anjum** is correctly entered as the Petitioner. Please ensure that the memo of parties is identical in both pdf and online portal and affidavit is provided for the party mentioned as applicant/petitioner.
45	9/1/2026	710102074422026	ASHOK TIWARI VS HEWLETT PACKARD FINANCIAL SERVICESINDIA PRIVATE LTD	9/3/2026	**No. of Objections:** 1. **Memo of Parties** is missing in the PDF. Kindly upload the same, also ensure that the memo of parties in pdf and online portal are identical. 2. **Main Case No. is missing in the Affidavit.** Kindly rectify the alignment. 3. ***"True Copy" and signatures are missing on the annexure pages. ** Kindly affix "True Copy" on all relevant annexure pages.
46	9/1/2026	710102074322026	GOPAL SINGHAL VS STATE BANK OF INDIA	9/2/2026	**No. of Objections:** 1. Pagination is missing in the Bookmarking. Kindly ensure that the Bookmarking is properly done with correct pagination as per the Index. 2. The **Memo of Parties entry is missing in the Index** . Kindly include the Memo of Parties in the Index. 3. **OCR is missing in the Index and on Page Nos. 1 and 2.** Kindly provide OCR-enabled copies of the Index and the said pages.
47	9/1/2026	710102074642026	TARUNA GOEL RESOLUTION PROFESSIONAL VS STATE BANK OF INDIA	9/2/2026	1. Bookmarking missed with pagination. 2. File incomplete.
48	9/1/2026	710102074442026	MR. SHUBHAM GUPTA VS MR. MANOJ KUMAR ANAND LIQUIDATOR MS AVINASH EM PROJECTS PVT. LTD.	9/3/2026	**No. of Objections:** 1. **Section is mismatched in the online portal.** Kindly select **Rule 48 or "Application – Any Other Provision" , as applicable. 2. This application is for **Restoration** . Kindly ensure that the application is correctly identified as a Restoration application in both online portal and pdf. 3. **Case Type is incorrect** in the online portal. Kindly rectify the same. 4. Kindly select ***"Restoration" as the Case Type ** in the online portal.
49	9/2/2026	710102074682026	SARE GURUGRAM PRIVATE LIMITED VS MR. ABHISHEK GUPTA	9/3/2026	**No. of Objections:** 1. Page Nos. **76 to 85** are blurred. Kindly upload **clear and legible copies** of the said pages. 2. **OCR is required on every page** of the PDF. Kindly ensure that OCR is applied to all pages.

50	9/1/2026	710102074532026	MS. REEMA NAAHAR VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	9/2/2026	In the application prayer you have mentioned to allow the present Application filed on behalf of the Applicant for deletion of name from array of parties of the present Company Petition however in the heading of the application you have mentioned Application on behalf of the Applicant under section 60(5) (c) of the Insolvency and Bankruptcy Code, 2016 placing on record necessary facts for proper adjudication of the case along with affidavit. Kindly clarify.
51	9/2/2026	710102074692026	BEACON TRUSTESHIP LIMITED VS BYTES FINSEC PRIVATE LIMITED	9/3/2026	**No. of Objections:** 1. **Main Case No. is mismatched** in the PDF and online portal. Kindly rectify the same and ensure that the correct Main Case No. is mentioned consistently in both. 2. **Memo of Parties is missing** in the PDF, Index, and bookmarking. Kindly include the Memo of Parties in all three places with proper pagination. 3. **Signatures are missing on the Application pages.** Kindly ensure that all pages of the Application are duly signed. 4. **Rs. 1/- court fee is missing in the Vakalatnama.** Kindly affix the requisite court fee. Further, the **Main Case No. is mismatched in the Vakalatnama** ; kindly rectify the same. 5. **OCR is mandatory on every page** of the PDF. Kindly ensure that OCR is applied to all pages. 6. Kindly ensure that all annexures bear the endorsement "True Copy" along with the signature.
52	9/2/2026	710102074932026	MRS. GARIMA AGARWAL VS MR. HITESH GOEL	9/3/2026	**No. of Objections:** 1. **Date is missing** in the Index and Prayer page. Kindly mention the date wherever applicable in the pdf. 2. **OCR is mandatory on every page** of the PDF. Kindly ensure that OCR is applied to all pages.
53	9/1/2026	710102074342026	DR P G DHAR CHAKRABARTI VS SHIPRA ESTATE LIMITED	9/3/2026	**No. of Objections:** 1. Kindly **merge all the PDFs into a single PDF** and upload the consolidated PDF. 2. **Bookmarking with pagination is missing.** Kindly provide proper bookmarking with page numbering as per the Index. 3. **Memo of Parties** is missing in the PDF. Kindly upload the same. 4. **Duplicate entries of the Petitioner and Respondent** are appearing in the online portal. Kindly remove the duplicate entries and retain the correct entries only. 5. **Vakalatnama** is missing in the PDF. Kindly upload the duly executed Vakalatnama. In case the vakalatnama is on record please mention the same in the Index.
54	9/2/2026	710102074862026	SAMEER AGGARWAL VS BLACKSOIL CAPITAL PRIVATE LIMITED	9/3/2026	no of objection 1. due payment of RULE 154 AND RULE 155 2. ocr need every pages 3 kindly uploaded latest proof of service
55	9/2/2026	710102074872026	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR GAURAV KATIYAR	9/3/2026	*No. of Objections:** 1. **Bookmarking with pagination is missing** in Volume 1 and Volume 2. Kindly provide proper bookmarking with pagination as per the Index. 2. **Master Index is missing.** Kindly provide the Master Index. 3. Page Nos. **63, 334, and 335** are in Hindi. Kindly attach **English translated copies** of the said pages. 4. Page No. **324** is in wrong alignment. Kindly rectify the alignment. 5. **OCR is mandatory on every page** of Volume 1 and Volume 2. Kindly ensure that OCR is applied to all pages of both volumes. 6. **Rs. 1/- court fee is missing in the Vakalatnama.** Kindly affix the requisite court fee. 7. ***"True Copy" endorsement and signatures are mandatory on all annexure pages.** Kindly ensure that all annexure pages are duly signed and bear the ***"True Copy"*** endorsement.
56	9/2/2026	710102075072026	RIPUNJAYA RAWAT VS UMESH SINGHAL	9/3/2026	**No. of Objections:** 1. **Date and Place are missing** in the Index and Memo of Parties. Kindly mention the correct Date and Place in both. 2. **OCR is missing on page No. 17.** Kindly provide OCR on the said page. 3. **Incomplete pagination is reflected in the bookmarking** as per the Index. Kindly rectify the bookmarking and ensure complete pagination as per the Index. 4. **Proof of Service is missing.** Kindly attach the same. 5. Kindly **delete the duplicate/extra PDF** uploaded in the Proof of Service column and retain only the correct document. 6. **Date is missing in the Vakalatnama.** Kindly mention the correct date.
57	9/2/2026	710102074752026	MR. ANAND SONBHADRA VS PNB HOUSING FINANCE LIMITED	9/3/2026	**No. of Objections:** 1. **Due payment is required** for page Nos. **129, 149 to 152, 154 to 158, 178, and 188** . Kindly make the requisite payment. Please be informed that as you have taken the above mentioned sections therefore payment for all the sections mentioned as main sections is required. Alternatively you may take one main section and for other sections you may mention them as READ WITH 2. Kindly **fill in all Respondents in the online portal along with their complete basic details** as mentioned in the Memo of Parties. 3. **OCR is required on every page** of the PDF. Kindly ensure that OCR is applied to all pages.
58	9/2/2026	710102074762026	MR. KAILASH SHAH VS PNB HOUSING FINANCE LIMITED	9/3/2026	1. Page No. **74** has incorrect alignment/adjustment. Kindly rectify the page alignment and ensure the page is properly adjusted in the PDF. 2. The bookmarking is not working properly as it is not directing to the right page as per bookmark numbering.
59	9/2/2026	710102074992026	CONCEPT HORIZON INFRA PRIVATE LIMITED VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	9/3/2026	1. Main case year mismatched pdf and online portal. 2. OCR mandatory in every pages.
60	9/2/2026	710102074902026	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR HITESH GOEL	9/3/2026	**No. of Objections:** 1. **Rs. 1/- court fee is missing in the Vakalatnama.** Kindly affix the requisite court fee. 2. **Bookmarking is missing** in Volume 1 and Volume 2. Kindly provide proper bookmarking with pagination as per the Index. 3. **Master Index is missing.** Kindly provide the Master Index. 4. Page Nos. **66, 337, and 338** are in Hindi. Kindly attach **English translated copies** of the said pages. 5. Page No. **327** is in wrong alignment. Kindly rectify the alignment. 6. **OCR is mandatory on every page** of Volume 1 and Volume 2. Kindly ensure that OCR is applied to all pages of both volumes. 7. ***"True Copy" is missing on some annexure pages.** Kindly ensure that all annexure pages bear the ***"True Copy"*** endorsement.

61	9/2/2026	710102074812026	THIRANI INDUSTRIES LIMITED VS KNK SHIP MANAGEMENT	9/3/2026	**No. of Objections:** 1. **Bookmarking with pagination is missing.** Kindly provide proper bookmarking with correct page numbering as per the Index. 2. **Memo of Parties is missing** in the Index and PDF. Kindly include the Memo of Parties in both. Kindly ensure that the memo of party in pdf and online portal is identical. 3. **Counsel's signature is missing** on the Index and Prayer. Kindly affix the Counsel's signature. 4. **Signatures are missing on the Application pages.** Kindly ensure that all pages of the Application are duly signed. 5. Kindly **remove the extra PDF uploaded in the Proof of Service column** and retain only the relevant document. 6. **Notarization and date are missing in the Affidavit.** Kindly provide the duly notarized Affidavit with the date. 7. **Copy of the Vakalatnama is missing in the PDF.** Kindly attach the same. 8. **Proof of Service is missing.** Kindly attach the Proof of Service.
62	9/2/2026	710102074882026	MUKESH GUPTA RP VS KNK SHIP MANAGEMENT	9/3/2026	**No. of Objections:** 1. **Case Type is incorrect** in the online portal. Kindly select ***Interlocutory Application (IBC)*** as the correct Case Type. 2. **Proof of Service is missing.** Kindly attach the same. 3. Kindly **highlight the relevant portion of the newspaper** in the PDF. 4. Kindly **fill in the complete details of the Petitioner(s) and Respondent(s) in the online portal** as mentioned in the Memo of Parties. 5. The memo of party do not match as per online portal. Kindly ensure same memo of party is mentioned in both online portal and pdf. Please note that the affidavit is to be provided of the party who is mentioned as applicant in the present IA. As observed the applicant is IDBI bank kindly modify the memo of parties accordingly in both pdf and online portal
63	9/2/2026	710102074892026	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. ASHOK MITTAL	9/3/2026	**No. of Objections:** 1. **Rs. 1/- court fee is missing in the Vakalatnama.** Kindly affix the requisite court fee. 2. **Bookmarking is mandatory as per the Index with proper pagination for both volumes.** Kindly provide proper bookmarking and pagination for Volume 1 and Volume 2. 3. **OCR is required on every page of both volumes.** Kindly ensure that OCR is applied to all pages of Volume 1 and Volume 2. 4. Page Nos. **75 and 346** are in Hindi. Kindly attach **English translated copies** of the said pages. 5. Page No. **336** has incorrect alignment/adjustment in the PDF. Kindly rectify the alignment. 6. **Master Index is required in Volume 1.** Kindly provide the Master Index. 7. Kindly **highlight the relevant portion in the newspaper copies** , both Hindi and English, pertaining to the matter. Also ensure that the highlighted portion is legible.
64	9/2/2026	710102075092026	YASH PAL KHARBANDA VS MS APEX HEIGHTS PVT LTD	9/3/2026	1. Bookmarking missing 2 and 3 Volume. 2. Volume 1 not uploaded. 3. Page no. 193,237 wrong alignment. 4. OCR mandatory all volume. 5. True copy sign mandatory all annexures pages. 6. Remove Affidavit to proof of Service Column.
65	9/2/2026	710102075112026	ASHOK MALIK VS MS APEX HEIGHTS PVT LTD	9/3/2026	1. Bookmarking missing. 2. Sign missed in Application pages. 3. True copy and sign mandatory every pages in annexures all pages. 4. Page no. 55,57,62,65,67, Hindi page need to be English translate copy. 5. Page no. 63 wrong alignment. 6. Rs. 25 welfare tickets and Rs. 3 court fees missing In Vakalatnama.
66	9/2/2026	710102074842026	SUDHA BHATIA VS TATA CAPITAL LIMITED	9/3/2026	**No. of Objections:** 1. This is a **Restoration Application** . Kindly ensure that the application is correctly identified as a Restoration Application. 2. **Case Type is incorrect** in the online portal. Kindly select ***Restoration*** as the Case Type in the online portal.
67	9/2/2026	710102075012026	MR. BRIJESH SINGH BHADAURIYA RESOLUTION PROFESSIONAL FOR MS RAHEJA DEVELOPERS LIMITED CIRP RESTRICTED TO KRISHNA HOUSING SCHEME VS TATA CAPITAL LIMITED	9/3/2026	*No. of Objections:** 1. **Section is mismatched** between the online portal and the PDF. In the online portal, **Section 60(5)** has been selected, whereas the PDF mentions ***Under Section 25(2)(e)*** . Kindly rectify the same and ensure that the correct Section is mentioned consistently in both the online portal and PDF. 2. **Signature is missing on the Index.** Kindly affix the Counsel's signature. 3. **Signature is missing on the Memo of Parties.** Kindly affix the required signature. 4. **OCR is required on every page** of the PDF. Kindly ensure that OCR is applied to all pages. 5. **Date is missing in the Vakalatnama.** Kindly mention the correct date. 6. Kindly ensure that **every page of all annexures bears the "True Copy" endorsement along with the signature** .
68	9/2/2026	710102074832026	MOHAN LAL JAIN VS TATA CAPITAL LIMITED	9/3/2026	1. IA NO. _____ OF 2025 mismatched in Memo of party IA NO. _____ OF 2026 and also from page No. 2 the IA No is wrongly mentioned as DIS A-19/2025 similarly on the Vaklatnama the IA no is wrongly mentioned.
69	9/2/2026	710102074792026	VIJENDER SHARMA VS TATA CAPITAL LIMITED	9/3/2026	**No. of Objections:** 1. **Main Case No. is mismatched in the Vakalatnama between the online portal and PDF.** Kindly rectify the same and ensure that the correct Main Case No. is mentioned consistently in both.
70	9/2/2026	710102074742026	MS NPV INSOLVNCY PROFESSIONAL PRIVATE LIMITED VS TATA CAPITAL LIMITED	9/3/2026	1. According to your index bookmarking mismatched, kindly rectify both are same.
71	9/2/2026	710102075082026	SHASHI BHUSHAN PRASAD VS TATA CAPITAL LIMITED	9/3/2026	1. PDF not uploaded.
72	9/2/2026	710102074952026	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR ASHOK MITTAL	9/3/2026	1. Bookmarking missing Volume 1 and Volume 2. 2. Master index missed in pdf. 3. Page no. 68 and 69 Highlight the important portion. 4. Page no. 70,341,342 Hindi page need to be English translate copy. 5. OCR missed Volume 1 and Volume 2. 6. Page no. 331 wrong alignment. 7. Rs. 1 Court fees missing in Vakalatnama.

73	9/2/2026				**No. of Objections:** 1. **Bookmarking is mandatory as per the Index with proper pagination.** Kindly provide proper bookmarking with page numbering as per the Index. 2. **Index is missing.** Kindly upload the Index. 3. **Memo of Parties is missing in the PDF.** Kindly upload the same. 4. **Date is missing in the Vakalatnama.** Kindly mention the correct date. 5. **Rs. 25/- welfare fee and Rs. 3/- court fee are missing in the Vakalatnama.** Kindly affix the requisite welfare fee and court fee. 6. **Proof of Service is missing.** Kindly attach the same. 7. Kindly **delete the duplicate/extra PDF** uploaded in the Proof of Service column and retain only the correct document. 8. Kindly mention ***“Restoration Application (IBC) _____ of 2026”** in the PDF wherever applicable, including the relevant heading/title. 9. **Section is not mentioned on page No. 1.** Kindly mention the correct Section on page No. 1.
74	9/2/2026				**No. of Objections:** 1. **OCR is required on every page** of the PDF. Kindly ensure that OCR is applied to all pages. 2. **Date is missing in the Vakalatnama.** Kindly mention the correct date. 3. Kindly **delete the duplicate/extra PDF** uploaded in the Proof of Service column and retain only the correct document.
Srishti B Shah					
Deputy Registrar, NCLT New Delhi					



सत्यमेव जयते

National Company Law Tribunal

Block No.3, 1st floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

Weekly Registry Defect List Dated 28.08.2026 TO 03.09.2026

ADDITIONAL DOCS (IBC)" and (Companies Act)"

This is for information of all concerned that the following defect list is being published to facilitate the applicants and authorized representatives who may not have received the defect sheet/memo electronically due to technical reasons or non-delivery. Parties whose case details appears in the list are advised to review the notified defects and take appropriate steps for rectification within the prescribed time.

****For any assistance, kindly contact: Deputy Registrar – Ms. Megha Sharma Email ID:(dr1-nclt@nclt.gov.in)**

****Help Desk Number:** 011-24363846**

S no.	Date of Filing/ Refilling	Dairy number	Case Title	Scrutiny date	Defects marked/ Objections
1	9/2/2026	0710102027572021/3	HARI PRAKASH AGGARWAL VS. NILESH SHARMA	9/3/2026	1.as per the compliance order the reply was to be filed with in three weeks, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index.
2	9/1/2026	0710102030132023/10	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	9/3/2026	1. As per the Compliance Order, the affidavit was required to be filed within 3 days. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.
3	11/4/2025	0710102096292025/16	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	9/3/2026	1. counsel sign is missing in last page of Written Submission
4	9/2/2026	0710102057192026/9	SUNITA DEVI LOHIA VS. M/S DIAMOND POTTERIES PVT LTD	9/3/2026	1.as per the compliance order the reply was to be filed with in three days, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index. 2.kindly attach the vakalatnama copy in pdf
5	9/1/2026	0710102057192026/8	SUNITA DEVI LOHIA VS. M/S DIAMOND POTTERIES PVT LTD	9/3/2026	1.as per the compliance order the rejoinder was to be filed with in three days, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index.
6	9/1/2026	0710102057192026/8	SUNITA DEVI LOHIA VS. M/S DIAMOND POTTERIES PVT LTD	9/3/2026	1.as per the compliance order the rejoinder was to be filed with in three days, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index.
7	9/1/2026	0710102057192026/8	SUNITA DEVI LOHIA VS. M/S DIAMOND POTTERIES PVT LTD	9/3/2026	1.as per the compliance order the rejoinder was to be filed with in three days, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index.
8	9/1/2026	0710102057192026/8	SUNITA DEVI LOHIA VS. M/S DIAMOND POTTERIES PVT LTD	9/3/2026	1.as per the compliance order the rejoinder was to be filed with in three days, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index.
9	9/2/2026	0710102063122026/2	SUDHIR KANSAL VS. IKOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	9/3/2026	1.kindly attach the vakalatnama copy in pdf
10	9/2/2026	0710102043952025/6	MR. VANEET BHATIA RESOLUTION PROFESSIONAL SHARDA MA ENTERPRISES PRIVATE LIMITED VS. STATE BANK OF INDIA	9/3/2026	1.same pdf uploaded kindly remove extra pdf. 2.bookmarking mandatory with pagination 3.index missed in pdf. 4.need every pages sign in pdf 5.kindly attach the compliance order and the latest order if any. 6.affidavit missed in pdf 7.proof of service missed in pdf

11	9/1/2026	0710102036422026/2	ASHISH SINGH RESOLUTION PROFESSIONAL OF GOLDEN PEACOCK RESIDENCE PVT LTD VSRAJAN GOYAL SUSPENDED DIRECTOR OF MS GOLDEN PEACOCK RESIDENCE PVT LTD	9/3/2026	1. As per the Compliance Order, the affidavit was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index. 2. Kindly attach Latest order
12	9/1/2026	0710102036522026/2	MANOJ KUNWAR VS. SSMP INDUSTRIES LIMITED	9/3/2026	1. page no 71,72, 76 to 90. 293,294, 951 to 975. 1340,1341, 1332 to 1361.1371 to 1375. 1377 to 1394. 1432 to 1436. 1481, are pages not clear in pdf. 2. kindly attach the latest order in pdf. 3. kindly attach the vakalatanama copy in pdf.
13	9/1/2026	0710102039492026/2	MR RAJNEESH KUMAR AGGARWAL LIQUIDATOR FOR DIVYAM DEVELOPERS PRIVATE LIMITED VS. STATE TAX DEPARTMENT	9/3/2026	1. as per order dated 30.07.2026 no direction are given to bring proof of service on record 2. as per order dated 18.05.2026, the Compliance Order was required take steps within three days. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.
14	9/2/2026	0710102003762026/3	KOTAK MAHINDRA BANK VS. DR. LEKHRAJ BAJAJ	9/3/2026	1. as per the compliance order the reply was to be filed with in one week, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index. 2. pagination missed in bookmarking not done.
15	6/8/2026	0710102046592026/2	VINEET KUMAR GUPTA VS. REGISTRAR OF COMPANIES	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
16	9/1/2026	0710102048052026/1	RAJ KUMAR SONI VS. MR VIKRAM BAJAJ RESOLUTION PROFESSIONAL FOR AMR INFRASTRUCRE LIMITED	9/3/2026	1. kindly attach the compliance order and the latest order if any.
17	9/1/2026	0710102052402026/1	USHA GUPTA VS. MANS RAM AGRO FOODS PRIVATE LIMITED	9/3/2026	1. kindly attach the compliance order and the latest order if any. 2. kindly attach the vakalatanama copy in pdf
18	9/2/2026	0710102060202025/7	AJIT THOMAS VSM/S DEVRAT DEVELOPERS LIMITED	9/3/2026	1. kindly attach the compliance order and the latest order if any. 2. affidavit missed in pdf
19	8/5/2026	0710102065852026/1	SHREE KUMAR MUNDHRA & ORS. VS. SPELL ORGANICS LIMITED & ORS.	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
20	9/2/2026	0710102064622026/1	GURUDEO SINHA HUF THROUGH ITS KARTA MR GURUDEO SINHA VS. COMMITTEE OF CREDITORS COMMITTEE OF CREDITORS THROUGH MR. MUNISH AGRAWAL. AUTHORISED REPRESENTATIVE OF THE FINANCIAL CREDITOR IN CLASS OF M/S VARDHMAN INFRADEVELOPERS PVT. LTD. (CORPORATE DEBTOR)	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. Kindly ensure that all annexures bear the endorsement "True Copy" along with the signature.
21	11/4/2025	0710102096292025/16	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	9/3/2026	1. counsel sign is missing in last page of Written Submission
22	11/4/2025	0710102096292025/16	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	9/3/2026	1. counsel sign is missing in last page of Written Submission
23	9/2/2026	0710102095812021/10	LT. SH HARISH KUMAR (THROUGH ITS L.R.S) VS. NCR HEALTHWAYS PVT LTD	9/3/2026	1. OCR missing in page no-41 to 99 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
24	9/2/2026	0710102113282025/5	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	9/3/2026	1. OCR missing in page no-107 to 143
25	3/30/2022	0710102095842021/6	NULIFE MATERNITY CENTER THROUGH ITS SOLE PROPRIETOR DR. SHAKUNTLA KUMAR VS. NCR HEALTHWAYS PVT LTD	9/3/2026	1. PDF pagination is incomplete
26	3/30/2022	0710102095832021/8	DR. SHAKUNTLA KUMAR VS. NCR HEALTHWAYS PVT LTD	9/3/2026	1. bookmarking pagination is mismatch according to index and pdf
27	9/2/2026	0710102064402025/10	MR. KAMAL BANSAL THROUGH POWER OF ATTORNEY HOLDER I.E. MAHESH GARG VS. MR. SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL FOR M/S. VARDHMAN INFRADEVELOPERS PVT. LTD.	9/3/2026	1. As per the Compliance Order, the written submission was required to be filed within 1 week. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.
28	11/4/2025	0710102096292025/16	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	9/3/2026	1. counsel sign is missing in last page of Written Submission

29	12/16/2013	0710200000892013/3	SHRI JAI PRAKASH AHUJA AND ORS. VS M/S SWASTIK MULTIFIBER PRIVATE LIMITED AND ORS	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
30	9/2/2026	0710102106972025/4	PROLAND STAFFING SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	9/3/2026	1. counsel details are missing in index 2. sign is missing in page no-4 to 7
31	12/4/2023	0710102103802023/4	MR. PRADEEP VS. MR. GANGA RAM AGARWAL	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
32	3/25/2023	0710102028302023/12	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	9/3/2026	1.bookmarking mandatory with pagination 2.index missed in pdf
33	5/22/2023	0710102046322023/8	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	9/3/2026	1.bookmarking mandatory with pagination 2.index missed in pdf
34	9/2/2026	0710102034162024/10	MICRO CAPITALS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	9/3/2026	1.page no 11 to 38. are pages not clear in pdf 2.page no 42 is hindi in pdf 3.as per the compliance order the brief note was to be filed with in one week, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index.
35	9/2/2026	0710102112352025/2	CHAYA GUPTA	9/3/2026	1. there is no mention of affidavit of service in order dated 04.08.2026 in IA(Dis.)- 44/2025
36	9/3/2026	0710102039742025/6	UCO BANK VS. MVL LIMITED	9/3/2026	1. As per the Compliance Order, the Rejoinder was required to be filed within Three days. However, there has been a delay in filing the same. Kindly provide an undertaking strictly in the format prescribed under Annexure-2 of the NCLT Circular dated 12.08.2026 for those defects which you are unable to cure at present. The undertaking should specifically mention the outstanding defects and the reasons why the same could not presently be complied with.
37	9/2/2026	0710102039742025/5	UCO BANK VS. MVL LIMITED	9/3/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
38	5/23/2023	0710102046822023/6	SANGEETA BATRA VS. INESSA NUTRACEUTICALS PRIVATE LIMITED	9/3/2026	1.bookmarking mandatory with pagination 2.index missed in pdf
39	3/30/2026	0710102024042026/3	ANANDA FOODS LIMITED	9/3/2026	1.kindly attach the latest compliance order in pdf
40	3/30/2026	0710102024042026/2	ANANDA FOODS LIMITED	9/3/2026	1.kindly attach the latest compliance order in pdf
41	6/12/2026	0710102047912026/1	KALPRAJ TECHNO FAB PRIVATE LIMITED VS. DELIUS PHARMACEUTICALS PRIVATE LIMITED	9/3/2026	1.as per the compliance order the affidavit was to be filed with in one week, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index. 2.kindly mention main case in the matter.
42	9/1/2026	0710102036412026/7	ASHISH SINGH RESOLUTION PROFESSIONAL VSVINEET GUPTA ERSTWHILE RESOLUTION PROFESSIONAL OF MS GOLDEN PEACOCK RESIDENCE PVT LTD	9/3/2026	1. As per the Compliance Order, the rejoinder was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index. 2. Kindly attach Latest order
43	9/1/2026	0710102036412026/6	ASHISH SINGH RESOLUTION PROFESSIONAL VSVINEET GUPTA ERSTWHILE RESOLUTION PROFESSIONAL OF MS GOLDEN PEACOCK RESIDENCE PVT LTD	9/3/2026	1. As per the Compliance Order, the rejoinder was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index. 2. Kindly attach Latest order 3. As per order dated 17.07.2026 "file the rejoinder to the reply filed by R-2" but in pdf rejoinder to the reply filed by R-1
44	9/2/2026	0710102013882026/7	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	9/3/2026	1.kindly attach the compliance order and the latest order if any. 2.kindly attach affidavit with notary in pdf 3.proof of service missed in pdf
45	5/29/2026	0710102043982026/1	SEAA PACKAGING PRIVATE LIMITED VS. DRONA LOGITECH PRIVATE LIMITED	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
46	8/3/2026	0710102065202026/2	ORISSA METALIKS PRIVATE LIMITED VS. HIMACHAL PRADESH STATE ELECTRICITY BOARD LIMITED	9/3/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. counsel details are missing in index
47	3/25/2026	0710102023002026/8	KATARIYA INFRA PROJECT PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED	9/3/2026	1.as per the compliance order the short note was to be filed with in ten days , kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index.
48	9/2/2026	0710102064602026/1	SMT MANJU SINHA VS. MR SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL OF MS VARDHMAN INFRADEVELOPERS PVT LTD	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. Kindly ensure that all annexures bear the endorsement "True Copy" along with the signature.
49	9/2/2026	0710102068592026/1	NIDHI PODDAR VS. N/A	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.

50	9/2/2026	0710102047282026/1	PIONEER PUBLICITY CORPORATION PVT. LTD. VS. JALESH KUMAR GROVER	9/3/2026	1.as per the compliance order the reply was to be filed with in ten days , kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index.
51	6/18/2026	0710102048992026/4	NAVEEN KUMAR GUPTA VS. MR DEEPAK AGGARWAL	9/3/2026	1.as per the compliance order the reply was to be filed with in one week, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index. 2.kindly attach the latest order in pdf.
52	9/1/2026	0710102044802026/5	RARE ASSET RECONSTRUCTION LIMITED VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	9/3/2026	1. OCR missing in page no-1 to 21, 38 to 41, 50 to 62, 83 to 107 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
53	9/3/2026	0710102049522023/7	KRISHEN BANS BAHADUR & ORS VS. THE INSTALMENT SUPPLY LIMITED	9/3/2026	1. According to your order "Petitioner No. 5 to place on record a true, correct and complete memo of parties, disclosing the actual status of Petitioner Nos. 3, 6 and 7, together with an appropriate application for impleadment of the legal heirs of Petitioner No. 3 and for regularization of representation of Petitioner Nos. 6 and 7" but you file Reply 2. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record."
54	9/2/2026	0710102046752026/2	NEW VARIETY DECORATORS PRIVATE LIMITED VS. BEL-LA MONDE HOTELS PRIVATE LIMITED	9/3/2026	1.as per the compliance order the reply was to be filed with in one week, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index.
55	9/2/2026	0710102049522023/6	KRISHEN BANS BAHADUR & ORS VS. THE INSTALMENT SUPPLY LIMITED	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record."
56	9/1/2026	0710102068552023/24	SIDH LOGISTICS PRIVATE LIMITED	9/3/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. counsel sign is missing in index 3. OCR missing 4. As per the Compliance Order, the affidavit was required to be filed within 2 weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index. 5. Kindly attach Latest order
57	5/29/2026	0710102043992026/2	SAMMAAN CAPITAL LIMITED	9/3/2026	1.kindly attach the latest compliance order in pdf
58	9/1/2026	0710102083902023/7	DAILY DAIRY ESSENTIALS THROUGH PARTNER MURARI LAL VS. GOODHEALTH INDUSTRIES PRIVATE LIMITED	9/3/2026	1. numbering is missing in bookmarking 2. counsel details are incomplete in index 3. Kindly ensure that all pages of the Reply are duly signed. 4. date is missing in vakalatnama 5. Please note that page(s) No. 13 is in Hindi. Kindly upload the English translated copy of the said page(s). While uploading the translated copy, please clearly mention the corresponding page number(s) for which the English translation has been provided. 6. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
59	8/19/2026	0710102069662026/2	CYBER MEDIA RESEARCH & SERVICES LIMITED	9/3/2026	1. Index is missing 2. Kindly ensure that the PDF is properly bookmarked with correct pagination. 3. pdf pagination is missing
60	8/19/2026	0710102069662026/1	CYBER MEDIA RESEARCH & SERVICES LIMITED	9/3/2026	1. Index is missing 2. Kindly ensure that the PDF is properly bookmarked with correct pagination. 3. pdf pagination is missing
61	9/2/2026	0710102053872026/1	ANAL GUPTA VS. BUYOUT RETAIL INDIA PRIVATE LIMITED	9/3/2026	1.kindly attach the compliance order and the latest order if any. 2.need every pages sign in reply.
62	9/1/2026	0710102026302024/2	IDBI BANK LTD VS. SUBHASH KUMAR KUNDRA	9/3/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
63	9/2/2026	0710102029752024/4	BOON BIOCHEMICALS (INDIA) PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	9/3/2026	1.kindly file as an IA
64	9/1/2026	0710102103742024/6	NEELAM RANA TIWARI VS. SANJAY MEHRA RESOLUTION PROFESSIONAL OF PUSHPA BUILDERS LTD.	9/3/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. counsel sign is missing in index 3. pagination is missing in index and pdf 4. counsel sign is missing in last page of Written Submission 5. double pdf uploaded kindly remove one 6. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
65	11/16/2024	0710102097822024/1	GANGA RAM AGARWAL RP OF PAL INFRASTRUCTURE AND DEVELOPERS PRIVATE LIMITED VS. VAISHNOW MALHOTRA	9/3/2026	1. Kindly attach the Compliance Order and the latest order.
66	5/29/2026	0710102043992026/1	SAMMAAN CAPITAL LIMITED	9/3/2026	1.kindly attach the latest compliance order in pdf
67	5/1/2024	0710102037452024/2	JITENDRA KUMAR NAGWANI VS. VIJENDER SHARMA LIQUIDATOR OF H.L. TECH FABRICS PRIVATE LIMITED	9/3/2026	1.condonation order not attached in this file in pdf
68	9/2/2026	0710102106482024/4	CANTERBURY REAL TECH PRIVATE LIMITED VS. CFM ASSET RECONSTRUCTION PRIVATE LIMITED	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.

69	9/2/2026	0710102106482024/3	CANTERBURY REAL TECH PRIVATE LIMITED VS. CFM ASSET RECONSTRUCTION PRIVATE LIMITED	9/3/2026	1. As per the Compliance Order, the pleadings was required to be filed within 1 week. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.
70	3/20/2023	0710102025822023/10	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	9/3/2026	1. bookmarking mandatory with pagination 2. index missed in pdf
71	9/2/2026	0710102020402025/5	RSG FEBRIC TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	9/3/2026	1. as per the compliance order the affidavit was to be filed with in one week, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index.
72	11/10/2025	0710102098442025/2	MR NARENDRA SINGH VS. MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL MS SHREE VARDHAMAN INFRAHEIGHTS PRIVATE LIMITED	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
73	9/2/2026	0710102011502025/5	VANTAGE BIOTECH PVT LTD VS. N/A	9/3/2026	1. kindly file as an IA
74	8/24/2026	0710102072012026/1	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	9/3/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
75	9/2/2026	0710102028592025/4	M/S. VRC CONSTRUCTION INDIA LTD VS. JASMINE BUILD MART PRIVATE LIMITED	9/3/2026	1. kindly attach the compliance order and the latest order if any.
76	6/8/2026	0710102046762026/1	KUDRA CONSTRUCTION LIMITED VS. TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	9/3/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. index is missing 3. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
77	9/2/2026	0710102106852025/4	SUREMINDS SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	9/3/2026	1. counsel details are missing in index 2. sign is missing in page no-4 to 7
78	9/2/2026	0710102003752026/4	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	9/3/2026	1. page no 1 to 31. 211 to 229. 323 to 328. 399 to 503. are pages OCR missed in pdf
79	3/17/2026	0710102020942026/1	SHRI RAM TECHNO ENGINEERING PVT. LTD. VS. ALLUVION BUILD CON PRIVATE LIMITED	9/3/2026	1. kindly attach the compliance order and the latest order if any.
80	9/2/2026	0710102031322026/3	4PL SCM TECHNOLOGIES PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	9/3/2026	1. as per the compliance order the affidavit was to be filed with in one week, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure 2 available on the NCLT website and attach it to the very top of the index. 2. kindly attach the latest order in pdf. 3. Please correctly fill in the undertaking column regarding the defect.
81	8/1/2026	0710102064612026/2	PRAMOD GOEL EX PROMOTER OF CORPORATE DEBTOR VSDIAMOND TRAEXIM PRIVATE LIMITED	9/2/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. counsel sign is missing in index and page no-58 3. OCR missing in page no-1 to 58, 92 to 106, 143 to 193 4. true copy and sign are missing in page no- 92 to 106, 143 to 165 5. Page No(s). 175 to 193 are not clear. Kindly upload legible copies of the said pages. 6. Please note that page(s) No. 181, 182 are in incorrect alignment. Kindly upload the said page(s) in the correct alignment and ensure that they are properly oriented and clearly legible. 7. date is missing in vakalatnama 8. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
82	9/1/2026	0710102068552023/23	SIDH LOGISTICS PRIVATE LIMITED	9/2/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Index is missing 3. pagination is missing in pdf 4. OCR missing 5. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
83	8/10/2026	0710102067482026/1	NKG INFRASTRUCTURE LIMITED VS. DURIAN INDUSTRIES LIMITED	9/2/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. The compliance order 25.08.2026 has not yet been uploaded as you mention in your pdf, therefore i cannot forward to the court, no document can be forwarded without order.
84	9/1/2026	0710102065202026/1	ORISSA METALIKS PRIVATE LIMITED VS. HIMACHAL PRADESH STATE ELECTRICITY BOARD LIMITED	9/2/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. court fees are put on blank space in vakalatnama
85	9/1/2026	0710102007892026/36	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA (IFCI) & OTHERS	9/2/2026	1. As per the Compliance Order, the reply was required to be filed within 3 weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.
86	9/1/2026	0710102064452025/2	KOTAK MAHINDRA BANK LIMITED VS. NAVEEN GOEL	9/2/2026	1. The compliance order 28.08.2026 has not yet been uploaded as you mention in your pdf, therefore i cannot forward to the court, no document can be forwarded without order.
87	9/1/2026	0710102062412026/2	MR BRIJESH KUMAR GUPTA VS. MANOJ KUMAR ANAND	9/2/2026	1. As per the Compliance Order, the reply was required to be filed within 2 weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.

88	9/1/2026	0710102064442025/2	KOTAK MAHINDRA BANK LIMITED VS. SUNDER MARKETING ASSOCIATES PRIVATE LIMITED	9/2/2026	1. The compliance order 28.08.2026 has not yet been uploaded as you mention in your pdf, therefore i cannot forward to the court, no document can be forwarded without order.
89	9/1/2026	0710102008042024/4	MR. KHUSHVINDER SINGHAL VS. MR. NAVEEN CHAUHAN	9/2/2026	1. Kindly attach Latest order
90	8/15/2025	0710102072012025/5	CROFARM AGRIPRODUCTS PRIVATE LIMITED	9/1/2026	&quot;1. Sign missed on every page of reply. 2. date and twenty five Rs. welfare ticket missed on vakalatnama in PDF. 3. kindly attach the compliance and latest order.&quot;
91	4/15/2022	0710102029742022/51	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	9/1/2026	1. main case missed in heading in PDF 2. As per the main case kindly attach the compliance order.
92	8/29/2026	0710102071912022/8	MUNNI INVESTMENT PRIVATE LIMITED VS. PRADEEP KUMAR AGGARWAL	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
93	5/7/2023	0710102042122023/5	RAJIV BAJAJ VSDHARMENDRA GREWAL S/O SH. CHANDER BHAN GREWAL	9/1/2026	1.kindly attach the compliance order and the latest order if any.
94	8/31/2026	0710102012002024/24	VINOD ANAND VS. M/S GOLDEN ROLLS PVT. LTD.	9/1/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination.
95	8/31/2026	0710102002862025/6	SURENDRA SINGH DEOL (DIN 03031608) VS. M/S JMDR INFRA PROJECTS PVT. LTD.	9/1/2026	1. Kindly file in IA
96	8/31/2026	0710102028562025/3	TOSSLER CONSTRUCTION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	9/1/2026	1. As per the Compliance Order, the compliance affidavit was required to be filed within 3 days. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.
97	9/10/2025	0710102079872025/9	BLOOMFUL DEALERS PRIVATE LIMITED	9/1/2026	1. Page no 25,49,72,76,77,87, are not readable. 2 Remove double pagination from page no 76 and 77.
98	11/7/2025	0710102097532025/6	DEEPAK HOUSEWARE & TOYS LIMITED VS. SNNR PRIVATE LIMITED	9/1/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: Vakalatnama is on record.
99	8/31/2026	0710102016682026/4	MICROTEK INTERNATIONAL PRIVATE LIMITED VS. NATIONAL SECURITIES DEPOSITORY LIMITED	9/1/2026	1. Numbering is missing in the bookmarking. 2. The deponent's signature, Notary's signature/seal, and date are missing on the affidavits at Page Nos. 36, 38, and 40. 3. The date is missing on the Vakalatnama at Page Nos. 37, 39, and 41. 4. Kindly ensure that all annexures bear the endorsement ****True Copy***, along with the requisite signature. 5. OCR is missing from Page Nos. 89 to 120. 6. The PDF pagination does not match the pagination mentioned in the Index. Kindly rectify the same. 7. Kindly attach the Compliance Order and the latest order, if any. Further, please mention the date on which the Compliance Order was uploaded in the Index.
100	8/27/2026	0710102044212026/3	LIC HOUSING FINANCE LTD VS RAJNISH GUPTA	9/1/2026	1.kindly attach the compliance order and the latest order if any.
101	7/4/2026	0710102052692026/4	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. INTERNATIONAL AMUSEMENT LIMITED	9/1/2026	1. master index missed and volume wise index missed in all volume 2. bookmarking is volume wise missed along with pagination 3. bookmarking is not work
102	8/27/2026	0710102052822026/1	INDIAN OVERSEAS BANK VS. RAJKRIPAL LUMBERS LIMITED	9/1/2026	1. kindly attach the latest order. 2. OCR missed on pages are 9 to 15 in PDF.
103	8/29/2026	0710102059042026/2	REAL VALUE INFOTECH PROJECTS PVT LTD VS. ANIL KOHLI	9/1/2026	&quot;1. bookmarking mandatory along with pagination 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. &quot;
104	8/29/2026	0710102059042026/1	REAL VALUE INFOTECH PROJECTS PVT LTD VS. ANIL KOHLI	9/1/2026	1. bookmarking mandatory along with pagination 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
105	8/29/2026	0710102062282026/1	ROHIT KUMAR SINGH VSMANINDRA KUMAR TIWARI RESOLUTION PROFESSIONAL FOR RAHEJA DEVELOPERS LTD	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
106	8/31/2026	0710102013862024/9	MR. NARENDER KUMAR BHASIN VS. GOLDEN ROLLS PVT. LTD.	9/1/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination.
107	8/31/2026	0710102013862024/8	MR. NARENDER KUMAR BHASIN VS. GOLDEN ROLLS PVT. LTD.	9/1/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination.
108	8/31/2026	0710102013862024/7	MR. NARENDER KUMAR BHASIN VS. GOLDEN ROLLS PVT. LTD.	9/1/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination.
109	8/31/2026	0710102013862024/6	MR. NARENDER KUMAR BHASIN VS. GOLDEN ROLLS PVT. LTD.	9/1/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination.
110	8/31/2026	0710102013862024/5	MR. NARENDER KUMAR BHASIN VS. GOLDEN ROLLS PVT. LTD.	9/1/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination.
111	3/13/2024	0710102022452024/2	GAURAV KATIYAR	9/1/2026	1. kindly attach the latest order. 2. OCR missed on page no 12.

112	8/28/2026	0710102107952024/7	VS. SARVESHWAR CREATIONS PRIVATE LIMITED	9/1/2026	1. As per the Compliance Order dated 04.08.2026, the written submission was required to be filed in one week from the date of the said order. Kindly find attached the latest order for your kind reference. Further, as per the Circular dated 12.08.2026, Annexure-II – Undertaking for Registration and Listing of Matters “With Defects” is also required to be duly complied with and submitted.
113	11/27/2025	0710102103972025/3	RAJNISH GUPTA VS. JB GOLD PRIVATE LIMITED	9/1/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
114	11/27/2025	0710102103972025/3	RAJNISH GUPTA VS. JB GOLD PRIVATE LIMITED	9/1/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
115	11/27/2025	0710102103972025/3	RAJNISH GUPTA VS. JB GOLD PRIVATE LIMITED	9/1/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
116	11/27/2025	0710102103972025/3	RAJNISH GUPTA VS. JB GOLD PRIVATE LIMITED	9/1/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
117	8/31/2026	0710102032722026/1	ASHOK KANODIA VSUJALA PUMPS PVT LTD	9/1/2026	1. notary is missing or blur in affidavit 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
118	8/31/2026	0710102054802026/1	AMEET SINGH VS. MR. DEVENDRA UMRAO (RESOLUTION PROFESSIONAL)	9/1/2026	1. Kindly attach compliance order
119	7/10/2026	0710102054922026/1	TATA IRON SYNDICATES VS. NKG INFRASTRUCTURE LIMITED	9/1/2026	1. As per the Compliance Order, the compliance affidavit was required to be filed within 1 week. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index. 2. Kindly attach Latest order
120	7/10/2026	0710102054922026/1	TATA IRON SYNDICATES VS. NKG INFRASTRUCTURE LIMITED	9/1/2026	1. As per the Compliance Order, the compliance affidavit was required to be filed within 1 week. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index. 2. Kindly attach Latest order
121	7/10/2026	0710102054922026/1	TATA IRON SYNDICATES VS. NKG INFRASTRUCTURE LIMITED	9/1/2026	1. As per the Compliance Order, the compliance affidavit was required to be filed within 1 week. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index. 2. Kindly attach Latest order
122	7/10/2026	0710102054922026/1	TATA IRON SYNDICATES VS. NKG INFRASTRUCTURE LIMITED	9/1/2026	1. As per the Compliance Order, the compliance affidavit was required to be filed within 1 week. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index. 2. Kindly attach Latest order
123	8/29/2026	0710102055772026/1	SMARTOPS ORIGIN UTILITY INDIA PRIVATE LIMITED	9/1/2026	"1. bookmarking mandatory along with pagination. 2. numbering missed in PDF. 3. pagination missed on index. 4. Counsel Sign missed on index and last page of affidavit 5. Notary missed in affidavit. 6. As per the Compliance Order dated 29.07.2026, the affidavit was required to be filed in one week from the date of the said order. Kindly find attached the latest order for your kind reference. Further, as per the Circular dated 12.08.2026, Annexure-II – Undertaking for Registration and Listing of Matters “With Defects” is also required to be duly complied with and submitted."
124	8/31/2026	0710102070332026/1	MANJU BALA AGGARWAL VS. PROGRESSIVE FIBRE CONTAINERZ PRIVATE LIMITED	9/1/2026	1. Index and bookmarking with pagination mandatory in pdf. 2. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 3. Only one page *Process Fee Form* upload in pdf, kindly upload complete file.
125	8/31/2026	0710102073792026/1	NOBLE CO-OPERATIVE BANK LTD VS. MR. ANUP KUMAR LIQUIDATOR OF SHIVKALA DEVELOPERS PVT LTD	9/1/2026	1. As per the request in IA No. 4201 of 2026, the Compliance Order is missing in PDF. 2. Kindly ensure that all annexures bear the endorsement True Copy along with the signature. 3. Page no 50 to 53, 120,136,138,139,161 are cut from right side, Kindly attach clear and legible copy. 4. Page no 55,57,136,137,138,140,161,162 are not readable. Kindly attach clear and legible copy. 5. OCR missed in index and page no 147 to 151,165,166. 6. Page no 57,140 are in wrong alignment.
126	8/31/2026	0710102400532013/14	RODEMADAN HOLDINGS LTD. & ORS. VS INTERNATIONAL TRADE EXPOCENTRE LTD. & ORS.	9/1/2026	1. Counsel sign missed in all index in pdf.
127	8/27/2026	0710102062062026/3	CAP. VISHNU PRASAD DWIVEDI VS. RAHEJA DEVELOPERS LIMITED	9/1/2026	1. pagination missed in index. 2. numbering missed in PDF. 3. OCR missed on Annexure 5 4. true copy sign missed on Annexures
128	5/13/2025	0710102041132025/2	NEELAV AGGARWALA VS. SANJIV JAIN	9/1/2026	1.index missed in pdf 2.bookmarking mandatory with pagination
129	8/31/2026	0710102074312025/5	VIKRAM BAJAJ RESOLUTION PROFESSIONAL FOR AMR INFRASTRUCTURE LIMITED VS. SURENDER KUMAR SINGHAL MR. RAMAN AGGARWAL AND MR. RAJAT SINGHAL (KRISH GROUP)	9/1/2026	1. The compliance order dated 25.08.2026 has not yet been uploaded. Therefore, I cannot forward the document to the Court, as the document cannot be forwarded without the order.
130	8/30/2026	0710102098832025/2	SUDHIR KUMAR VS. SHAILENDRA SINGH RP OF SUBHKAMNA BUILDWELL ESTATE PRIVATE LIMITED	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.

131	8/31/2026	0710102105432025/4	M/S UNIQUE TOBACCO COMPANY VS. M/S PELICAN TOBACCO (INDIA) PVT. LTD.	9/1/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Page no 31,32,42 to 48, 126 are not readable, Kindly attach clear and legible copy. 3. Remove double pagination from page no 110,123 to 126. 4. OCR missed in Page no 48,110,123 to 126. 5. One rupee court fee and 25rs welfare ticket missed in vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: Vakalatnama is on record.
132	8/31/2026	0710102109632025/8	RAH INFOTECH PRIVATE LIMITED VS. F-1 INFOTECH PRIVATE LIMITED	9/1/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
133	8/29/2026	0710102009442026/2	SHRI C.N. CHEMICALS THROUGH ITS PROPRIETOR ANIL SINGHANIA VS. DG STICKERS PRIVATE LIMITED	9/1/2026	1. As per the Compliance Order dated 10.07.2026, the affidavit was required to be filed in one week from the date of the said order. Kindly find attached the latest order for your kind reference. Further, as per the Circular dated 12.08.2026, Annexure-II – Undertaking for Registration and Listing of Matters “With Defects” is also required to be duly complied with and submitted. 2 kindly ATTACH latest order
134	3/3/2026	0710102017352026/4	PRADEEP DASS VS. SPLENDOR LANDBASE LIMITED	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
135	5/15/2026	0710102039772026/2	MR PAWAN KUMAR GUPTA PROPRIETOR OF MS SURYA PLASTIC UDYOG VS. UM AUTOCOMP PRIVATE LIMITED	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
136	8/29/2026	0710102049732026/2	ASHISH SINGH IRP OF RIDLEY LIFE SCIENCE PRIVATE LIMITED VS. MR RAJESH BANSAL SUSPENDED BOARD OF DIRECTOR	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. true copy sign missed on Annexures
137	8/31/2026	0710102049332026/1	UNION OF INDIA VS. ABHIMANYU MITTAL LIQUIDATOR	9/1/2026	1. As per the Compliance Order, the compliance reply was required to be filed within 2 weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.
138	8/27/2026	0710102061382026/1	NIKHIL MALIK VS. DEVENDER UMRAO	9/1/2026	1. As per the Compliance Order dated 03.08.2026, the reply was required to be filed in one week from the date of the said order. Kindly find attached the latest order for your kind reference. Further, as per the Circular dated 12.08.2026, Annexure-II – Undertaking for Registration and Listing of Matters “With Defects” is also required to be duly complied with and submitted. 2. kindly attach latest order
139	8/27/2026	0710102061392026/1	VIPUL GOEL VSDEVENDER UMRAO	9/1/2026	"1. As per the Compliance Order dated 03.08.2026, the reply was required to be filed in one week from the date of the said order. Kindly find attached the latest order for your kind reference. Further, as per the Circular dated 12.08.2026, Annexure-II – Undertaking for Registration and Listing of Matters “With Defects” is also required to be duly complied with and submitted. 2. kindly attach latest order"
140	7/24/2026	0710102062312026/3	RESURGENT RESOLUTION PROFESSIONALS LLP RESOLUTION PROFESSIONAL OF NURIT PROPERTIES PRIVATE LIMITED	9/1/2026	1. sign missed on every page of reply. 2. true copy sign missed on annexures one to four in PDF. 3. twenty five Rs. Welfare ticket and three Rs, court fee missed on vakalatanama kindly paste the blank space on vakalataaana 4. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
141	8/27/2026	0710102062312026/2	RESURGENT RESOLUTION PROFESSIONALS LLP RESOLUTION PROFESSIONAL OF NURIT PROPERTIES PRIVATE LIMITED	9/1/2026	1. bookmarking mandatory along with pagination. 2. Counsel sign missed on index. 3. sign missed on every page of Report 4. not readable page no is 95 and 98 kindly clear the page 5. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
142	8/31/2026	0710102065682026/1	MR ANIL KOHLI BANKRUPTCY TRUSTEE FOR MS FARAH KHAN VS. MR ACHAL KUMAR SINGHAL	9/1/2026	1. As per the Compliance Order, the affidavit was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.
143	8/19/2026	0710102069982026/1	SHIVNANDAN SHARMA LIQUIDATOR OF LI DIGITAL PAYMENTS PVT. LTD	9/1/2026	1. Pagination missed in index, bookmarking and pdf.
144	6/3/2026	0710102045362026/3	HUGHES AND HUGHES CHEM LIMITED	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
145	6/3/2026	0710102045362026/2	HUGHES AND HUGHES CHEM LIMITED	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. Only proof of service Uploaded
146	8/29/2026	0710102091542024/4	IDBI BANK LIMITED VS. ASHIT KUMAR BAISYA	9/1/2026	Kindly file the Vakalatnama and Written Arguments separately. The Written Arguments PDF has been uploaded twice. Kindly remove the duplicate file. Kindly merge the Written Arguments along with all the relevant annexures into one PDF file. Kindly ensure that the PDF is properly bookmarked and that the pagination is correct and consistent throughout the document. In the Vakalatnama Index, the following are missing: Pagination in the PDF Rs. 25/- Welfare Fund Fee Rs. 3/- Court Fee In the Written Arguments, the counsel details and signature are missing. Kindly provide the same. In the Written Arguments, there is duplicate pagination from page 18 to page 61. Kindly rectify the pagination. In the Written Arguments, kindly attach the Compliance Order and the latest order, if any. Further, kindly mention the date on which the Compliance Order was uploaded in the Index. The signature on the True Copy is missing. Kindly affix the required signature.
147	6/27/2025	0710102054962025/1	MONA VIJ VS. RAHUL JINDAL RP OF TIRUPATI INFRAPROJECTS PVT. LTD.	9/1/2026	1. kindly attach the latest order.

148	6/27/2025		MONA VIJ VS. RAHUL JINDAL RP OF TIRUPATI INFRAPROJECTS PVT. LTD.	9/1/2026	1. kindly attach the latest order.
149	6/27/2025	0710102054962025/1	MONA VIJ VS. RAHUL JINDAL RP OF TIRUPATI INFRAPROJECTS PVT. LTD.	9/1/2026	1. kindly attach the latest order.
150	6/27/2025	0710102054962025/1	MONA VIJ VS. RAHUL JINDAL RP OF TIRUPATI INFRAPROJECTS PVT. LTD.	9/1/2026	1. kindly attach the latest order.
151	8/31/2026	0710102011842021/7	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	9/1/2026	1. index pagination is missing 2. date is missing in vakalatnama
152	8/29/2026	0710102013452026/2	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. EARTH ICONIC INFRASTRUCTURES PRIVATE LIMITED	9/1/2026	Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
153	8/31/2026	0710102035202026/2	VALUE INFRACON INDIA PVT LTD VS. AMOD TYAGI	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
154	5/18/2026	0710102040492026/1	EMPLOYEES PROVIDENT FUND ORGANIZATION VS. SH MANOJ KUMAR ANAND IRP MS GIGA PIPE SYSTEMS INDIA PVT LTD	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. counsel sign is missing in last page of Reply page no-6
155	8/27/2026	0710102049102026/10	AMIT KUMAR VS. M/S. CROSSINGS INFRASTRUCTURE PRIVATE LIMITED	9/1/2026	1. bookmarking mandatory and along with pagination. 2. remove the blank page 3. Sign missed on every page of rejoinder. 4. kindly attach the compliance order
156	8/27/2026	0710102049102026/11	AMIT KUMAR VS. M/S. CROSSINGS INFRASTRUCTURE PRIVATE LIMITED	9/1/2026	"1. bookmarking mandatory and along with pagination. 2. remove the blank page 3. Sign missed on every page of rejoinder. 4. kindly attach the compliance order "
157	6/25/2026	0710102050012026/1	PUNJ LLOYD LIMITED VS. MR ASHWINI MEHRA	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
158	6/29/2026	0710102050702026/1	POSHMARK ONLINE MARKETPLACE PRIVATE LIMITED	9/1/2026	1. kindly correct the alignment of pages 16, 26 to 30, 41 to 42, 61 to 64, 99 to 101 and 106 to 110in PDF. 2. OCR missed on pages are 66 to 69 in PDF.
159	9/1/2026	0710102052022026/1	JAMMU AND KASHMIR BANK VSAMAN HOSPITALITY PRIVATE LIMITED	9/1/2026	1.kindly attach the compliance order and the latest order if any.
160	8/31/2026	0710102055622026/1	FUSION POWER SYSTEMS VS. ABHIMANYU MITTAL	9/1/2026	1. As per the Compliance Order, the compliance reply was required to be filed within 2 weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.
161	8/27/2026	0710102061412026/1	JAIDEV SEHRAWAT VS. RAMESH KUMAR SHARMA	9/1/2026	1. bookmarking and index mandatory along with pagination
162	8/12/2026	0710102068122026/2	STRIDE ONE CAPITAL PRIVATE LIMITED VS. VEDIC COSMECEUTICALS PRIVATE LIMITED	9/1/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
163	8/31/2026	0710102068482026/1	MR. ARUNAVA SIKDAR LIQUIDATOR OF CLUTCH AUTO LTD	9/1/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. index pagination is incomplete 3. pdf pagination is missing 4. counsel sign and date are missing in index 5. in affidavit every page notary, sign and last page of affidavit deponent sign, notary and date are missing 6. Annexure-1 and 2 are missing in pdf according your index 7. Kindly attach the Compliance Order and the latest order.
164	8/31/2026	0710102062602026/1	RAVIKANT DALAL VS. SARVESH KASHYAP	9/1/2026	1. As per the Compliance Order, the reply was required to be filed within 2 weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index. 2. Kindly attach Latest order
165	8/28/2026	0710102047302026/2	DARTS INFRAPROJECT VS. SMV AGENCIES PVT LTD	8/31/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
166	8/25/2026	0710102095812021/8	LT. SH HARISH KUMAR (THROUGH ITS L.R.S) VS . NCR HEALTHWAYS PVT LTD	8/31/2026	1.kindly attach the compliance order in pdf

167	8/28/2026		MANTECH LEASING AND FINANCE PRIVATE LIMITED VS. SALASAR FAN FABRIKEN PRIVATE LIMITED	8/31/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. index is missing 3. pagination is missing in pdf 4. Kindly ensure that all pages of the Reply are duly signed. 5. last page of Reply counsel sign is missing 6. Kindly ensure that all annexures bear the endorsement "True Copy" along with the signature. 7. OCR missing 8. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 9. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record." 10. Proof of service is missing
168	3/19/2026	0710102023312026/7	MR. PRADEEP KUMAR BHAGAT VS. M/S ACE INFRACITY DEVELOPERS PRIVATE LIMITED	8/31/2026	1.kindly attach the compliance order and the latest order if any. 2.page no 53,58, are pages wrong alignment in pdf
169	8/27/2026	0710102113252025/1	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STARVICE TECHNOLOGIES PVT. LTD.)	8/31/2026	1. OCR missing in page no-4 to 25 2. Kindly ensure that all annexures bear the endorsement "True Copy" along with the signature. 3. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
170	6/7/2026	0710102046522026/3	KRITIKA SINGH N CHANDRAVATI VSSHYAM ARORA	8/31/2026	1. Bookmarking is not completed, Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. As per the Compliance Order, the reply was required to be filed within 3 days. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index. 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record."
171	8/27/2026	0710102107482025/4	NIRAJ KUMAR VS. MR. ANJUL KUMAR RESOLUTION APPLICANT	8/31/2026	1. As per the Compliance Order, the affidavit was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index. 2. Kindly attach Latest order 3. OCR missing in page no-49 to 67, 75 to 82
172	8/28/2026	0710102013732026/2	ARUNAVA SIKDAR LIQUIDATOR OF CLUTCH AUTO LIMITED	8/31/2026	1. As per the Compliance Order, the brief synopsis was required to be filed within 2 weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.
173	8/27/2026	0710102024522024/6	HEMI GUPTA LIQUIDATOR IRIISNET COMMUNICATION PRIVATE LIMITED VS. SH. HARDIK JHANB (DIRECTOR OF THE SUSPENDED BOARD OF THE IRIISNET COMMUNICATION PRIVATE LIMITED)	8/31/2026	1.as per the compliance order the reply was to be filed with in three days. pls fill the undertaking form
174	8/27/2026	0710102006562022/24	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	8/31/2026	1.kindly attach the latest compliance order in pdf 2.bookmarking not done as per the index all volume
175	8/25/2026	0710102095822021/7	NULIFE HOSPITAL THROUGH ITS SOLE PROPREETOR LT. SH. HARISH KUMAR (THROUGH ITS LR,S) VS. NCR HEALTHWAYS PVT LTD	8/31/2026	1.kindly attach the compliance order in pdf
176	8/27/2026	0710102006562022/25	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	8/31/2026	1.kindly attach the latest compliance order in pdf 2.bookmarking not done as per the index
177	8/28/2026	0710102000442025/5	ASHOK KUMAR GULLA VS. PRASANTH NARAYANAN	8/31/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Index is missing 3. Rs. 3/- court fees missing
178	8/27/2026	0710102012412025/15	RUPAK GUPTA VS. UP HOTELS LIMITED	8/31/2026	1.kindly attach the compliance order and the latest order in pdf. 2.page no 6,7,8,are pages wrong alignment in pdf.
179	8/27/2026	0710102019492025/2	VALUE INFRACON INDIA PVT. LTD VS. RAVI PRAKASH VERMA	8/31/2026	1.as per the compliance order the affidavit was to be filed with in one week, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure2 available on the NCLT website and attach it to the very top of the index.
180	8/27/2026	0710102019512025/2	VALUE INFRACON INDIA PVT. LTD VS. DEEPAK KUMAR DUBEY	8/31/2026	.as per the compliance order the affidavit was to be filed with in one week, kindly mention explanation of delay on the undertaking form from the circular dated 12.08.2026 annexure2 available on the NCLT website and attach it to the very top of the index.
181	4/3/2024	0710102027952024/19	GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED	8/31/2026	1. put Rs. 3/- court fees in blank space
182	8/29/2026	0710102063732026/5	M/S TANO INVESTMENT OPPORTUNITIES FUND VS. SEA HAWK TRAVELS PRIVATE LIMITED	8/31/2026	1.kindly file as an IA.
183	8/28/2026	0710102052572026/3	MS ELEGANT ENTERPRISE VS. APOLLO GREEN ENERGY LIMITED	8/31/2026	1. Page No(s). 73,152 are not clear. Kindly upload legible copies of the said pages. 2. Kindly ensure that all annexures bear the endorsement "True Copy" along with the signature. 3. page no-151 font size is small so the page is not readable. Kindly upload legible copy. 4. Kindly attach compliance order

184	8/27/2026	0710102035622025/9	SREI EQUIPMENT FINANCE LIMITED VS. BRACE IRON AND STEEL PRIVATE LIMITED	8/31/2026	1. Kindly attach the Compliance Order and the latest order, if any. 2. The Counsel's signature is missing from the Index. 3. The letter is not clear in the PDF. Kindly provide a clear and legible copy.
185	8/25/2026	0710102095832021/7	DR. SHAKUNTLA KUMAR VS. NCR HEALTHWAYS PVT LTD	8/31/2026	1.kindly attach the compliance order in pdf
186	8/28/2026	0710102015872022/4	ARUNAVA SIKDAR VS. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION	8/31/2026	1. As per the Compliance Order, the brief synopsis was required to be filed within 2 weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly fill out the undertaking FORM from the circular Annexure-2 dated 12.08.2026 available on the NCLT website and attach it to the very top of the index.
Srishti B Shah					
Deputy Registrar, NCLT New Delhi					